

**ORISSA HIGH COURT****FILING REPORT AS ON :29/12/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
1	BLAPL/0014672/2023	BIKASH NAIK VS STATE OF ODISHA	DIPAK KUMAR SAHOO VS	PURUNAKOTE /23 /2020 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul ) GR/0000997/2020
2	BLAPL/0014673/2023	AJAYA KUMAR VS STATE OF ODISHA	P.V.S. NANAJI ACHARY VS	JEYPORE SADAR /165 /2023 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000053/2023
3	BLAPL/0014674/2023	SANKAR NAIK VS STATE OF ODISHA	SWAYAMPRAVA DASH VS	/ /0 SPECIAL JUDGE ATHMALLIK(Anugul ) Spl/0000005/2023
4	BLAPL/0014675/2023	BAPINI GOUDA VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	PADMAPUR /87 /2023 SPECIAL JUDGE,GUNUPUR(Rayagada ) TR/0000081/2023
5	BLAPL/0014676/2023	SUBHAM RAY VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	RAJKANIKA /586 /2023 J.M.F.C,AUL(Kendrapara ) GR/0001360/2023
6	BLAPL/0014677/2023	SURESH CHOUDHURY @ TAKULU VS STATE OF ODISHA	BISWAJIT NAYAK VS	SECTOR-7 /126 /2021 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000028/2022
7	BLAPL/0014678/2023	PRABHAKAR PALASI VS STATE OF ODISHA	NALINI KANTA SAHOO VS	M.V.79 /27 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri ) Spl/0000062/2023
8	BLAPL/0014679/2023	KHAGAPATI BALIPUTIA VS STATE OF ODISHA	P.V.S. NANAJI ACHARY VS	BOIPARIGUDA /80 /2020 A.D.J.,JEYPORE(Koraput) TR/0000027/2020
9	BLAPL/0014680/2023	PRADEEP BADACHAT VS STATE OF ODISHA	SAROJ MOHARANA VS	GOCHHAPADA /37 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000044/2023
10	BLAPL/0014681/2023	KHAGAPATI GOLARI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MACHHKUND /8 /2022 ADDL.SESIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput) TR/0000017/2022
11	BLAPL/0014682/2023	MANAS RANJAN MISHRA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	SUNDARGARH SADAR /268 /2023 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH(Sundargarh) GR/0001011/2023

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12	BLAPL/0014683/2023	RABINARAYAN DATTA @ RABI NARAYAN DUTTA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JAJPUR TOWN /295 /2023 DIST.& SESSIONS JUDGE,JAJPUR(Jajapur ) CT/0000196/2023
13	BLAPL/0014684/2023	NILAMBAR SUNA VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	KOMNA PS /237 /2022 DIST.& SESSIONS JUDGE,NAWAPARA(Nuapada ) ST/0000030/2023
14	BLAPL/0014685/2023	ROSHAN JENA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	AIR FIELD P.S. /259 /2023 J.M.F.C.,BHUBANESWAR(Khordha ) CT/0000794/2023
15	BLAPL/0014686/2023	DEEPAK SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIAPADA /207 /2023 SPL JUDGE, KHALLIKOTE(Ganjam) Spl/0000020/2023
16	BLAPL/0014687/2023	GOSTHA CHANDRA PADHI VS STATE OF ODISHA	BIKRAM SENAPATI VS	KODALA /501 /2023 J.M.F.C.-CIVIL JUDGE (JD),KODALA(Ganjam) GR/0000413/2023
17	BLAPL/0014688/2023	GOSTHA CHANDRA PADHI VS STATE OF ODISHA	BIKRAM SENAPATI VS	KODALA /497 /2023 J.M.F.C.-CIVIL JUDGE (JD),KODALA(Ganjam) GR/0000409/2023
18	BLAPL/0014689/2023	BHABANI RAY VS STATE OF ODISHA	SWAYAMPRAVA DASH VS	/ /0 SPECIAL JUDGE ATHMALLIK(Anugul ) Spl/0000005/2023
19	BLAPL/0014690/2023	DEBENDRA MAHALIK VS STATE OF ODISHA (CID-CB)	SATYA NARAYAN MISHRA (4) VS	CYBER CRIME AND ECONOMIC OFFENCE /24 /2023 SPL. JUDGE,BHADRAK(Bhadrak ) Spl/0000104/2023
20	BLAPL/0014691/2023	BOITA DAS VS STATE OF ODISHA	ARJEET MISHRA VS	BARI /302 /2022 DIST.& SESSIONS JUDGE,JAJPUR(Jajapur ) CT/0000068/2023
21	BLAPL/0014692/2023	DUSHMANT BARIK @ BUBU BARIK VS STATE OF ODISHA	SIVANANDA SAMAL VS	MANCHESWAR P.S. /350 /2023 AD-HOC A.D.J.(FTSC-II),BHUBANESWAR(Khordha ) CT/0000346/2023
22	BLAPL/0014693/2023	SANTOSH KUMAR BISOYI @ MANTU VS STATE OF ODISHA	BIKRAM SENAPATI VS	KODALA /501 /2023 J.M.F.C.-CIVIL JUDGE (JD),KODALA(Ganjam) GR/0000413/2023
23	BLAPL/0014694/2023	GOSTHA CHANDRA PADHI	BIKRAM SENAPATI	GRAM GANJAM /291 /2023

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		VS	VS	S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR(Ganjam)
24	BLAPL/0014695/2023	STATE OF ODISHA SRIKANTA KUMAR PANDA	BIKRAM SENAPATI	GR/0001427/2023 KODALA /501 /2023
		VS	VS	J.M.F.C.-CIVIL JUDGE (JD),KODALA(Ganjam)
25	BLAPL/0014696/2023	STATE OF ODISHA SANTOSH KUMAR BISOYI @ MANTU	BIKRAM SENAPATI	GR/0000413/2023 KODALA /497 /2023
		VS	VS	J.M.F.C.-CIVIL JUDGE (JD),KODALA(Ganjam)
26	BLAPL/0014697/2023	STATE OF ODISHA MANU @ JITENDRA DAKUA	SATRUGHNA NATH MISRO	GR/0000409/2023 TARASINGI /223 /2023
		VS	VS	JMFC, JAGANNATH PRASAD(Ganjam)
27	BLAPL/0014698/2023	STATE OF ODISHA SRIKANTA KUMAR PANDA	BIKRAM SENAPATI	GR/0000579/2023 KODALA /497 /2023
		VS	VS	J.M.F.C.-CIVIL JUDGE (JD),KODALA(Ganjam)
28	BLAPL/0014699/2023	STATE OF ODISHA MUNA NAIK	PRADIPTA BEURA	GR/0000409/2023 BARAMBA /19 /2022
		VS	VS	ADDL.SESIONS JUDGE,ATHAGARH(Cuttack)
29	BLAPL/0014700/2023	STATE OF ODISHA CHINU @ AKASH KUMAR HOTA	DEBASISH PATNAIK	ST/0000054/2022 MANCHESWAR P.S. /376 /2023
		VS	VS	()
30	BLAPL/0014701/2023	STATE OF ODISHA J. RAJA @ RAJA BEHERA	BISHNU PRASAD PRADHAN	// SEA BEACH /247 /2022
		VS	VS	()
31	BLAPL/0014702/2023	STATE OF ODISHA JALADHAR JENA	PRABHAS CHANDRA PANDA	// BARGARH /205 /2023
		VS	VS	SPECIAL JUDGE,BARGARH(Bargarh )
32	BLAPL/0014703/2023	STATE OF ODISHA PIRADEI DHARUA	UMAKANTA BARIK	Spl/0000017/2023 KEGAON /147 /2023
		VS	VS	ADDL.DISTRICT JUDGE,DHARAMGARH(Kalahandi)
33	BLAPL/0014704/2023	STATE OF ODISHA MANOJ KHILO	SAROJ KUMAR PADHY	CT/0000143/2023 JEYPORE SADAR /112 /2023
		VS	VS	()
34	BLAPL/0014705/2023	STATE OF ODISHA KAIFI KHAN	SMRUTI RANJAN ROUT	// MANGALA BAG /114 /2023
		VS	VS	()

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35	BLAPL/0014706/2023	STATE OF ODISHA AMAR DAS VS	BIJAY KUMAR BEHERA VS	// //0 ()
36	BLAPL/0014707/2023	STATE OF ODISHA BAPI @ BIPIN BIHARI DASH VS	RITURANJAN CHHOTARAY VS	// DHARMASALA /361 /2022 ()
37	CMAPL/0000884/2023	STATE OF ODISHA LOKANATH MOHANTY VS	ADV. VS	// // ()
38	CMAPL/0000885/2023	STATE OF ODISHA RASHMI RANJAN SETHY VS	ADV VS	// // ()
39	CMAPL/0000886/2023	PRANGYA PUNYATOYA @ KUNMUN GANGADHAR SARANGI VS	SURYAKANTA DWIBEDI VS	// // ()
40	CMAPL/0000887/2023	ASST. CONSERVATOR OF FORES CUM A.O., BHADRAK WILD LIFE DIV., BHADRAK UNION OF INDIA VS	ADV VS	// // ()
41	CMP/0001636/2023	BISWANATH MAHAPATRA PRADEEP KUMAR SAHU VS	SIDHARTH SHANKAR PADHY VS	// // ()
42	CMP/0001637/2023	SABITA TRIPATHY MAMATA SAMAL VS	SARATHI JYOTI MOHANTY VS	// // ()
43	CMP/0001638/2023	AMITAV PANI PINKY PRADHAN VS	ADHIRAJ BEHERA VS	// // ()
44	CMP/0001639/2023	MAA CHARCHIKA COLD STORAGE PVT. LTD., CUTTACK PINKY PRADHAN VS	SAIBRATA RATH VS	// // ()
45	CMP/0001640/2023	MAA CHARCHIKA COLD STORAGE PVT. LTD., CUTTACK SUSHILA DAS VS	ABHIRAM SWAIN VS	// // ()
		URMILA BARIK		//

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46	CMP/0001641/2023	IPPILI NARASINGA RAO VS IPPILI ESWAR RAO	S.S.RAO VS	// 0 //
47	CONTC/0010657/2023	A.KUDUS KHAN VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0 //
48	CONTC/0010658/2023	SUKANTI CHAND VS LINGARAJ PANDA, DIRECTOR GOVT. TO ODISHA, H.E. DEPT., BBSR	ADV. VS	// 0 //
49	CONTC/0010659/2023	JOGENDRANATH PATULIA VS ARABINDA KUMAR PADHEE, PRINCIPAL SECY. TO GOVT., A AND FE DEPT., BBSR	MANAS PATI VS	// 0 //
50	CONTC/0010660/2023	SAGARIKA SATAPATHY VS NARASINGH BHOLA, A.I.G. OF POLICE, ODISHA, CUTTACK	ADV. VS	// 0 //
51	CONTC/0010661/2023	KAHNU CHARAN BHOI VS ARABINDA KUMAR PADHEE, PRINCIPAL SECY. TO GOVT., A AND FE DEPT.	MANAS PATI VS	// 0 //
52	CONTC/0010662/2023	ANTRAJYAMI BEZA VS ASHWATHY. S, IAS	ADV. VS	// 0 //
53	CONTC/0010663/2023	MURALIDHAR JENA VS ARABINDA KUMAR PADHEE, PRINCIPAL SECY. TO GOVT., A AND FE DEPT.	MANAS PATI VS	// 0 //
54	CONTC/0010664/2023	PRAVAKAR DAS VS ARABINDA KUMAR PADHEE, PRINCIPAL SECY. TO GOVT., A AND FE DEPT.	MANAS PATI VS	// 0 //
55	CONTC/0010665/2023	DANDIA SETHY VS ASHWATHY. S, IAS	ADV. VS	// 0 //
56	CONTC/0010666/2023	MADAN MOHAN SAHOO VS ARABINDA KUMAR PADHEE, PRINCIPAL SECY. TO GOVT., A AND FE DEPT.	MANAS PATI VS	// 0 //
57	CONTC/0010667/2023	SIMANCHALA SAHU	ADV.	//

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		VS	VS	0
58	CONTC/0010668/2023	ASHWATHY. S, IAS PRAVAKAR PATRA	MANAS PATI	//
		VS	VS	0
59	CONTC/0010669/2023	ARABINDA KUMAR PADHEE, PRINCIPAL SECY. TO GOVT., A AND FE DEPT. MURALIDHAR SWAIN	ADV.	//
		VS	VS	0
60	CONTC/0010670/2023	ASHWATHY. S, IAS RAMA CHANDRA DAS	MANAS PATI	//
		VS	VS	0
61	CONTC/0010671/2023	ARABINDA KUMAR PADHEE, PRINCIPAL SECY. TO GOVT., A AND FE DEPT. RABINDRA NATH PATTANAYAK	ADV.	//
		VS	VS	0
62	CONTC/0010672/2023	ASHWATHY. S, IAS RAJENDRA KUMAR SETHI	MANAS PATI	//
		VS	VS	0
63	CONTC/0010673/2023	ARABINDA KUMAR PADHEE, PRINCIPAL SECY. TO GOVT., A AND FE DEPT. ANANTA NARAYANA MOHANTY	ADV.	//
		VS	VS	0
64	CONTC/0010674/2023	ASHWATHY. S, IAS PURNA CHANDRA TRIPATHY	ADV.	//
		VS	VS	0
65	CONTC/0010675/2023	ASHWATHY. S, IAS PRATAP CHANDRA KHILAR	MANAS PATI	//
		VS	VS	0
66	CONTC/0010676/2023	ARABINDA KUMAR PADHEE, PRINCIPAL SECY. TO GOVT., A AND FE DEPT. RASHMITARANI SAHOO	ADV.	//
		VS	VS	0
67	CONTC/0010677/2023	PRADEEP KUMAR SAHOO, TAHASILDAR, BHUBANESWAR SAMIR KUMAR PARHI	MANAS PATI	//
		VS	VS	0
68	CONTC/0010678/2023	ARABINDA KUMAR PADHEE, PRINCIPAL SECY. TO GOVT., A AND FE DEPT. NIRANJAN SAHOO	ADV.	//
		VS	VS	0

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69	CONTC/0010679/2023	ANSHUMAN SATPATHY, CALA CUM TAHASILDAR, BALIKUDA, JAGATSHINGPUR NIHAR RANJAN SAHOO VS	ADV VS	// // ()
70	CONTC/0010680/2023	ASWASTHY S., SECRETARY, S AND ME DEPT., BBSR KEDAR CHANDRA PAL VS	MANAS PATI VS	// // ()
71	CONTC/0010681/2023	ARABINDA KUMAR PADHEE, PRINCIPAL SECY. TO GOVT., AGRICULTURE AND FARMERS EMPOWERMENT DEPT., BBSR BATA KRUSHNA BARIK VS	MANAS PATI VS	// // ()
72	CONTC/0010682/2023	ARABINDA KUMAR PADHEE, PRINCIPAL SECY. TO GOVT., AGRICULTURE AND FARMERS EMPOWERMENT DEPT., BBSR PRAVAT KUMAR HARICHANDAN VS	ADV. VS	// // ()
73	CONTC/0010683/2023	K. SUDARSAN CHAKRABORTY, COLLECTOR, KHURDA GOURANG BISWAL VS	ADV. VS	// // ()
74	CONTC/0010684/2023	SUNIL KUMAR TUDU, TAHASILDAR, SIMULIA SURENDRA MOHAN BEHERA VS	MANAS PATI VS	// // ()
75	CONTC/0010685/2023	ARABINDA KUMAR PADHEE, PRINCIPAL SECY. TO GOVT., AGRICULTURE AND FARMERS EMPOWERMENT DEPT., BBSR SUBODH CHANDRA ROUSTRAY VS	ADV. VS	// // ()
76	CONTC/0010686/2023	MD. FADIQUE ALAM., J.A.S. PURUSOTTAM SETHI VS	MANAS PATI VS	// // ()
77	CONTC/0010687/2023	ARABINDA KUMAR PADHEE, PRINCIPAL SECY. TO GOVT., AGRICULTURE AND FARMERS EMPOWERMENT DEPT., BBSR BARAPADA SCHOOL OF ENGINEERING AND TECHNOLOGY, BHADRAK VS	ADV. VS	// // ()
78	CONTC/0010688/2023	RAM CHANDRA MARANDI, DEPUTY COMMNR. OF INCOME TAX (EXEMPTION), PRATYKHYA KAR BHAWAN, BBSR NALINI PRABHA MISHRA VS	ADV. VS	// // ()
79	CONTC/0010689/2023	DHRUBA CHARAN BEHERA, DISTRICT EDUCATION OFFICER, BOLANGIR SRIKANTA CHARAN SWAIN VS	MANAS PATI VS	// // ()
		ARABINDA KUMAR PADHEE, PRINCIPAL SECY. TO GOVT., AGRICULTURE AND FARMERS EMPOWERMENT DEPT., BBSR		//

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80	CONTC/0010690/2023	KALANDI CHARAN BEHERA VS DEORANJAN KUMAR SINGH, ADDL. CHIEF SECY., HOME DEPT.	PRADEEP KUMAR MAHAPATRA VS	// ()
81	CONTC/0010691/2023	KRISHNA CHANDRA JENA VS ARABINDA KUMAR PADHEE, PRINCIPAL SECY. TO GOVT., AGRICULTURE AND FARMERS EMPOWERMENT DEPT., BBSR	MANAS PATI VS	// ()
82	CONTC/0010692/2023	KRUPA SINDHU PANDA VS DEORANJAN KUMAR SINGH, ADDL. CHIEF SECY., HOME DEPT.	PRADEEP KUMAR MAHAPATRA VS	// ()
83	CONTC/0010693/2023	KAPILESWAR DAS VS ARABINDA KUMAR PADHEE, PRINCIPAL SECY. TO GOVT., AGRICULTURE AND FARMERS EMPOWERMENT DEPT., BBSR	MANAS PATI VS	// ()
84	CONTC/0010694/2023	PRASANTA KUMAR PANDA VS SATYABRATA SAHU, ADDL. CHIEF SECY., FOREST AND ENVIRONMENT AND CLIMATE CHANGE DEPT.	PRADEEP KUMAR MAHAPATRA VS	// ()
85	CONTC/0010695/2023	UPENDRA BARIK VS ARABINDA KUMAR PADHEE, PRINCIPAL SECY. TO GOVT., AGRICULTURE AND FARMERS EMPOWERMENT DEPT., BBSR	MANAS PATI VS	// ()
86	CONTC/0010696/2023	TAPAS RANJAN ROUT VS ARAVIND AGRAWAL, COMMISSIONER CUM SECY., HIGHER EDUCATION DEPT.	ADV. VS	// ()
87	CONTC/0010697/2023	GOURIMANI MALLIK VS ARABINDA KUMAR PADHEE, PRINCIPAL SECY. TO GOVT., AGRICULTURE AND FARMERS EMPOWERMENT DEPT., BBSR	MANAS PATI VS	// ()
88	CONTC/0010698/2023	LAXMAN KUMAR DHAL VS ARAVIND AGRAWAL, I.A.S.	PRADIP KUMAR DHAL VS	// ()
89	CONTC/0010699/2023	RAMA CHANDRA SINGH VS ARABINDA KUMAR PADHEE, PRINCIPAL SECY. TO GOVT., AGRICULTURE AND FARMERS EMPOWERMENT DEPT., BBSR	MANAS PATI VS	// ()
90	CONTC/0010700/2023	PRASANTA KUMAR BISWAL VS RAMASHIS HAZRA, DIRECTOR, ANIMAL HUSBANDRY AND VETERINARY SERVICES, ODISHA	PRASANNA KUMAR MISHRA VS	// ()
91	CONTC/0010701/2023	ABHIMANYU SAHU	ADV.	//



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		VS	VS	0
		ASWATHY S., I.A.S.		//
92	CONTC/0010702/2023	DUSMANTA NAYAK	SANDHYARANI PANI	//
		VS	VS	0
		ANU GARG,PRINCIPAL SECRETARY WATER RESOURCES DEPTT.		//
93	CONTC/0010703/2023	DUSASAN JENA	ADV.	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
94	CONTC/0010704/2023	SARAT CHANDRA RAY	ADV.	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
95	CONTC/0010705/2023	JAYANTI BASTIA	ADV.	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
96	CONTC/0010706/2023	SARATHI NAIK	ADV.	//
		VS	VS	0
		JYOTI RANJAN MISHRA, DIRECTOR, ELEMENTARY EDUCATION, ODISHA		//
97	CONTC/0010707/2023	DILLIP KUMAR JENA	LALITENDU BHUYAN	//
		VS	VS	0
		ASHISH THAKARE, I.A.S.		//
98	CONTC/0010708/2023	RAMESH CHANDRA SENAPATI	ADV.	//
		VS	VS	0
		JYOTI RANJAN MISHRA, DIRECTOR, ELEMENTARY EDUCATION, ODISHA		//
99	CONTC/0010709/2023	PRADIPTA KUMAR SAHOO	ADV.	//
		VS	VS	0
		ASWATHI S, I.A.S.		//
100	CONTC/0010710/2023	PRADEEP KUMAR ACHARYA	ADV.	//
		VS	VS	0
		ASWATHI S, I.A.S.		//
101	CONTC/0010711/2023	BASANTA KUMAR SAHOO	ADV.	//
		VS	VS	0
		ASWATHY S, I.A.S.		//
102	CONTC/0010712/2023	PRAFULLA KUMAR NAYAK	adv.	//
		VS	VS	0

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103	CONTC/0010713/2023	ANKITA BARIK, TAHASILDAR CUM EXECUTIVE MAGISTRATE, BONTH PRATIK SRICHANDAN VS	MANASH RANJAN MOHANTY VS	// // 0
104	CONTC/0010714/2023	SATYABRATA SAHU, ADDL. CHIEF SECY., GENERAL ADMINISTRATION DEPT. ANUBHAB MISHRA VS	KUNAL KUMAR SWAIN VS	// // 0
105	CONTC/0010715/2023	ARAVIND AGRAWAL, I.A.S. RAMESH CHANDRA PRADHAN VS	ADV. VS	// // 0
106	CONTC/0010716/2023	ARAVIND AGRAWAL, I.A.S. LAXMAN KUMAR NAYAK VS	ADV. VS	// // 0
107	CONTC/0010717/2023	ARAVIND AGRAWAL, I.A.S. DIGAMBAR NAYAK VS	ADV. VS	// // 0
108	CONTC/0010718/2023	ARAVIND AGRAWAL, I.A.S. SHYAM SUNDAR GOCHHI VS	ADV. VS	// // 0
109	CONTC/0010719/2023	ASWATHY S., I.A.S. MIHIR KUMAR BISWAL VS	ADV. VS	// // 0
110	CONTC/0010720/2023	ASWATHY S., I.A.S. RITA ROY VS	ADV. VS	// // 0
111	CONTC/0010721/2023	ARABINDA AGRAWAL, SECY. TO GOVT., HIGHER EDUCATION DEPT. SUJIT KUMAR JENA VS	ADV. VS	// // 0
112	CONTC/0010722/2023	ARABINDA AGRAWAL, SECY. TO GOVT., HIGHER EDUCATION DEPT. HARISH CHANDRA DAS VS	ADV. VS	// // 0
113	CONTC/0010723/2023	ARABINDA AGRAWAL, SECY. TO GOVT., HIGHER EDUCATION DEPT. JYOTSNA ROY VS	ADV. VS	// // 0
		ARABINDA AGRAWAL, SECY. TO GOVT., HIGHER EDUCATION DEPT.		//

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114	CONTC/0010724/2023	NATABAR DEY VS ARABINDA AGRAWAL, SECY. TO GOVT., HIGHER EDUCATION DEPT.	ADV. VS	// 0
115	CONTC/0010725/2023	SUDARSAN DAS VS ARABINDA AGRAWAL, SECY. TO GOVT., HIGHER EDUCATION DEPT.	ADV. VS	// 0
116	CONTC/0010726/2023	SANTOSH KUMAR DAS VS SUSANT KUMAR DASH, DIRECTOR, SECONDARY EDUCATION, ODISHA	ADV. VS	// 0
117	CONTC/0010727/2023	KHAGESWAR BARIK VS CHAKRABARTI SINGH RATHOD, COLLECTOR, JAJPUR	SUKANTA KUMAR NAYAK VS	// 0
118	CONTC/0010728/2023	DHIRENDRANATH DEY VS ASWATHY S., I.A.S.	ADV. VS	// 0
119	CONTC/0010729/2023	RAJENDRA PRASAD TRIPATHY VS ANU GARG, I.A.S.	ADV. VS	// 0
120	CONTC/0010730/2023	NILIMA TRIPATHY VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0
121	CONTC/0010731/2023	NIRANJAN DALAI VS ASWATHY S, I.A.S.	ADV. VS	// 0
122	CONTC/0010732/2023	DHIRENDRANATH DEY VS ASWATHY S, I.A.S.	ADV. VS	// 0
123	CONTC/0010733/2023	AVIMANYU PRADHAN VS ASWATHY S, I.A.S.	ADV. VS	// 0
124	CONTC/0010734/2023	ANJAN KUMAR GAJENDRA VS ASWATHY S, I.A.S.	ADV. VS	// 0
125	CONTC/0010735/2023	KARTIKA CHARAN PATI	ADV.	//

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		VS	VS	0
		ASWATHY S, I.A.S.		//
126	CONTC/0010736/2023	GOURI SHANKAR GIRI	ADV.	//
		VS	VS	0
		ASWATHY S, I.A.S.		//
127	CONTC/0010737/2023	BHAJA KRUSHNA MALLICK	ADV.	//
		VS	VS	0
		ASWATHY S, I.A.S.		//
128	CONTC/0010738/2023	ASIT KUMAR TRIPATHY	ADV.	//
		VS	VS	0
		ASWATHY S, I.A.S.		//
129	CONTC/0010739/2023	BEDADYUTI DASH	ADV.	//
		VS	VS	0
		ASWATHY S, I.A.S.		//
130	CONTC/0010740/2023	RABINDRA KUMAR BARICK	ADV.	//
		VS	VS	0
		ASWATHY S, I.A.S.		//
131	CONTC/0010741/2023	SAROJ RANJAN BEHERA	ADV.	//
		VS	VS	0
		ASWATHY S, I.A.S.		//
132	CONTC/0010742/2023	DHANESWAR SWAIN	ADV.	//
		VS	VS	0
		ASWATHY S, I.A.S.		//
133	CONTC/0010743/2023	PRAMOD KUMAR DASH	ADV.	//
		VS	VS	0
		ASWATHY S, I.A.S.		//
134	CONTC/0010744/2023	SAROJINI TRIPATHY	ADV.	//
		VS	VS	0
		ASWATHY S, I.A.S.		//
135	CONTC/0010745/2023	GOURI PRASAD SAMAL	ADV.	//
		VS	VS	0
		ASWATHY S, I.A.S.		//
136	CONTC/0010746/2023	MAMATA MISHRA	ADV.	//
		VS	VS	0

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137	CONTC/0010747/2023	ASWATHY S, I.A.S. KRISHNA CHANDRA BUDHIA VS	ADV. VS	// // 0
138	CONTC/0010748/2023	ASWATHY S, I.A.S. TILAKAR SAHOO VS	ADV. VS	// // 0
139	CONTC/0010749/2023	ASWATHY S, I.A.S. SUSANTA KUMAR SARAF VS	ADV. VS	// // 0
140	CONTC/0010750/2023	ASWATHY S, I.A.S. RUSHIBAR MAJHI VS	ADV. VS	// // 0
141	CONTC/0010751/2023	ASWATHY S, I.A.S. NURABATI SAHU VS	ADV. VS	// // 0
142	CONTC/0010752/2023	ASWATHY S, I.A.S. MADHUSUDAN BEHERA VS	ADV. VS	// // 0
143	CONTC/0010753/2023	ASWATHY S, I.A.S. ANANTA KUMAR MOHAPATRA VS	ADV. VS	// // 0
144	CONTC/0010754/2023	ASWATHY S, I.A.S. HAREKRISHNA BIHARI VS	ADV. VS	// // 0
145	CONTC/0010755/2023	ASWATHY S, I.A.S. SUBASH CHANDRA SINHA VS	ADV. VS	// // 0
146	CONTC/0010756/2023	SRIDHAR NAYAK, O.A.S.(SAG) BIBHUTI PATNAIK VS	ADV. VS	// // 0
147	CONTC/0010757/2023	SRIDHAR NAYAK, O.A.S.(SAG) DR.SAROJ KUMAR PRADHAN VS	ADV. VS	// // 0
		SALINI PANDIT, I.A.S.		//

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148	CONTC/0010758/2023	DEBENDRA KUMAR ROUTRAY VS SRIDHAR NAYAK, O.A.S.(SAG)	ADV. VS	// 0 //
149	CONTC/0010759/2023	RANJIT KUMAR DAS VS SRIDHAR NAYAK, O.A.S.(SAG)	ADV. VS	// 0 //
150	CONTC/0010760/2023	MAHENDRA SWAIN VS SRIDHAR NAYAK, O.A.S.(SAG)	ADV. VS	// 0 //
151	CONTC/0010761/2023	MANGARAJ SAHU VS SRIDHAR NAYAK, O.A.S.(SAG)	ADV. VS	// 0 //
152	CONTC/0010762/2023	MINAKHYI MISHRA VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
153	CONTC/0010763/2023	PRADIP KUMAR PATNAIK VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
154	CONTC/0010764/2023	B.SARA PATRA VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
155	CONTC/0010765/2023	ABHIMANYU BADATYA VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
156	CONTC/0010766/2023	SANTOSH KUMAR RAUT VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
157	CONTC/0010767/2023	SURENDRA PANDA VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
158	CONTC/0010768/2023	SURENDRA NATH PRADHAN VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
159	CONTC/0010769/2023	LALITA MOHAN PATTANAYAK	ADV.	//

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		VS	VS	0
160	CONTC/0010770/2023	ASWATHY S, I.A.S. KALI CHARAN DASH	ADV.	//
		VS	VS	0
161	CONTC/0010771/2023	ASWATHY S, I.A.S. KANHU CHARANA PANIGRAHI	ADV.	//
		VS	VS	0
162	CONTC/0010772/2023	ASWATHY S, I.A.S. SURESH KUMAR MOHANTY	ADV.	//
		VS	VS	0
163	CONTC/0010773/2023	ASWATHY S, I.A.S. BIJAYA CHANDRA SWAIN	ADV.	//
		VS	VS	0
164	CONTC/0010774/2023	ASWATHY S, I.A.S. PRADEEP KUMAR NAYAK	ADV.	//
		VS	VS	0
165	CONTC/0010775/2023	ASWATHY S, I.A.S. NIRANJAN PATRO	ADV.	//
		VS	VS	0
166	CONTC/0010776/2023	ASWATHY S, I.A.S. RAJENDRA SAHU	ADV.	//
		VS	VS	0
167	CONTC/0010777/2023	ASWATHY S, I.A.S. GANESH SWAIN	ADV.	//
		VS	VS	0
168	CONTC/0010778/2023	ASWATHY S, I.A.S. R.KRISHNA MURTY REDDY	ADV.	//
		VS	VS	0
169	CONTC/0010779/2023	ASWATHY S, I.A.S. PRADEEP KUMAR DALABEHERA	ADV.	//
		VS	VS	0
170	CONTC/0010780/2023	ASWATHY S, I.A.S. PRAMOD KUMAR SAHU	ADV.	//
		VS	VS	0

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171	CONTR/0000068/2023	ASWATHY S, I.A.S. SARAT CHANDRA NATH VS	SUSANTA KUMAR BARAL VS	// / /0 ()
172	CRLA/0001411/2023	MIHIR KUMAR PANDA, OPS S, SUPERINTENDENT OF POLICE(RURAL), CUTTACK PREMRAJ BARAD @ SURU BABU VS	DEVASHIS PANDA VS	// BOLANGIR TOWN /291 /2017 ()
173	CRLA/0001412/2023	STATE OF ODISHA PRAKASH DAS VS	PRADIPTA BEURA VS	// TIGIRIA /62 /2016 ()
174	CRLA/0001413/2023	STATE OF ODISHA TAPAN PRADHAN VS	AJAYA KUMAR PRADHAN VS	// NIRAKARPUR /87 /2015 ()
175	CRLA/0001414/2023	STATE OF ODISHA PRAFULLA KUMAR PANDA VS	BIDYALOK MOHAPATRA VS	// JAJPUR TOWN /233 /2021 ()
176	CRLA/0001415/2023	STATE OF ODISHA HIMANSHU SEKHAR BEHERA VS	ASIT KUMAR OTTA VS	// BARIPADA TOWN /733 /2023 ()
177	CRLMA/0000528/2023	STATE OF ODISHA SMITARANI SAHOO VS	HIMANSU SEKHAR SATAPATHY VS	// KAMAKHYANAGAR /477 /2023 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHYANAGAR(Dhenkanal) GR/0000887/2023
178	CRLMA/0000529/2023	STATE OF ODISHA SMITARANI SAHOO VS	HIMANSU SEKHAR SATAPATHY VS	KAMAKHYANAGAR /477 /2023 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHYANAGAR(Dhenkanal) GR/0000887/2023
179	CRLMA/0000530/2023	STATE OF ODISHA LADI GIRIDHARI@LADI GIRIDHARA VS	ADV. VS	GUNUPUR /25 /2021 ()
180	CRLMC/0005535/2023	STATE OF ODISHA MUNA@DASARATHA SAHOO VS	RAMANI KANTA PATTANAIK VS	// DHARMASALA /4 /2015 A.D.J.,JAJPUR(Jajapur ) CT/0000239/2015
181	CRLMC/0005536/2023	STATE OF ODISHA SUDHANSHU PRASAD SINGH VS	PRATYUSH RANJAN PATNAIK VS	// S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA(Jharsuguda ) 2(C)CC/0000569/2012



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182	CRLMC/0005537/2023	RAJIV KUMAR VS STATE OF ODISHA	PRATYUSH RANJAN PATNAIK VS	//0 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA(Jharsuguda ) 2(C)CC/0000569/2012
183	CRLMC/0005538/2023	SADASHIV ROUSTRAY VS STATE OF ODISHA(VIG.)	GOURI MOHAN RATH VS	CUTTACK VIGILANCE /44 /2010 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000010/2016
184	CRLMC/0005539/2023	ABRAHAM GANTA VS STATE OF ODISHA	RAKESH KUMAR DAS VS	PADMAPUR /83 /2021 A.D.J., GUNUPUR(Rayagada ) TR/0000097/2021
185	CRLMC/0005540/2023	GANESH PRADHAN VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	PIPLI /201 /2018 J.M.F.C.,PIPLI(Puri) GR/0000348/2018
186	CRLMC/0005541/2023	SILU@PRADYUMNA JENA VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	DELANGA /129 /2017 J.M.F.C.,PIPLI(Puri) GR/0000260/2017
187	CRLMC/0005542/2023	TARUN GANDHI VS STATE OF ODISHA	N.PANDA VS	SAMBALPUR TOWN /330 /2015 DISTRICT & SESSIONS JUDGE,SAMBALPUR(Sambalpur) ST/0000011/2019
188	CRLMC/0005543/2023	BISHAL MAHANANDA VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	JONK /161 /2019 () //
189	CRLMC/0005544/2023	CHANDRA SEKHAR MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	//0 () //
190	CRLMC/0005545/2023	PECHA @ DEBENDRA KUMAR SAHU VS STATE OF ODISHA	DEVASHIS PANDA VS	SOSO /47 /2002 () //
191	CRLMC/0005546/2023	KUNILATA ROUT VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	GOP /80 /2022 () //
192	CRLMC/0005547/2023	S.KOTESWAR RAO VS STATE OF ODISHA(VIG.)	BISHNU PRASAD PRADHAN VS	SAMBALPUR VIGILANCE /6 /2015 () //
193	CRLMC/0005548/2023	RABANA @ CHITTARANJAN SINGH	BISHNU PRASAD PRADHAN	MANCHESWAR P.S. /94 /2022

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		VS	VS	()
194	CRLMC/0005549/2023	STATE OF ODISHA SK.ISRAIL @ SK.ESRAYEL	SAMARENDRA BAHADUR	// NIALI /112 /2023
		VS	VS	()
195	CRLMC/0005550/2023	STATE OF ODISHA TAPAS KUMAR OJHA	DEBADATTA MOHANTY	// ITAMATI /120 /2022
		VS	VS	()
196	CRLMC/0005551/2023	STATE OF ODISHA ANADI JENA	ANJAN KUMAR BISWAL	// MAHILA (BERHAMPUR) /75 /2020
		VS	VS	()
197	CRLMC/0005552/2023	SUNITA BISWAL @ JENA ASHOK KUMAR PARIJA	PRATAP CHANDRA MISHRA	// CHOUDWAR /120 /2020
		VS	VS	()
198	CRLMC/0005553/2023	STATE OF ODISHA SATYANARAYAN SAHU	SIBA SANKAR SAMANTARAY	// SAMBALPUR VIGILANCE /1 /2022
		VS	VS	()
199	CRLMC/0005554/2023	STATE OF ODISHA TARINI PRASAD MAHARANA @ TARINISEN PRASAD MAHARANA	MAHARAN BHUYAN	// KEONJHAR TOWN /252 /2022
		VS	VS	()
200	CRLMP/0002593/2023	STATE OF ODISHA MOHAMMAD TAJAMUL ANSARI	PRAKASH KUMAR MISHRA	// / /0
		VS	VS	()
201	CRLMP/0002594/2023	STATE OF ODISHA AMRITA BHAGAT	BIPLABA P.B. BHALI	// / /0
		VS	VS	()
202	CRLMP/0002595/2023	STATE OF ODISHA KHIRESWAR PRADHAN	GOPAL PRASAD JENA	// / /0
		VS	VS	()
203	CRLMP/0002596/2023	STATE OF ODISHA SARBESWAR KAHALASINGH	RAMANI KANTA PATTANAIAK	// / /0
		VS	VS	()
204	CRLMP/0002597/2023	STATE OF ODISHA PRIYA RANJAN MOHANTY	SURESH KUMAR PANDA	// / /0
		VS	VS	()

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205	CRLMP/0002598/2023	STATE OF ODISHA SK.ABDUL MAHIN VS	MANOJ KUMAR PANDA VS	// /0 ()
206	CRLMP/0002599/2023	STATE OF ODISHA BINATI SAHOO VS	RITURANJAN CHHOTARAY VS	// /0 ()
207	CRLMP/0002600/2023	STATE OF ODISHA SUSHANT KUMAR PANDA VS	ABHIJIT DAS VS	// /0 ()
208	CRLMP/0002601/2023	STATE OF ODISHA SURESH KUMAR SAHOO VS	SWARUP KUMAR PATNAIK VS	// /0 ()
209	CRLMP/0002602/2023	SRUTISNITA SAHOO ANUP MOHAN SAHU @ GAURANGA SAHU VS	BIBHU PRASAD TRIPATHY VS	// /0 ()
210	CRLREV/0000695/2023	MAMATA PRADHAN @ SAHU NANDA KISHORE SAHOO VS	PRASANT KISHORE RAY VS	// BALASORE VIGILANCE /59 /2018 ()
211	CRLREV/0000696/2023	STATE OF ODISHA(VIG.) ABHIMANYU MUDULI VS	NITYANANDA BEHURIA VS	// /0 ()
212	CRLREV/0000697/2023	LINARANI JENA @ MUDULI AMBALI PARVATI @ A. PARVATI VS	SOUBHAGYA KUMAR DASH VS	// /0 ()
213	CRLREV/0000698/2023	STATE OF ODISHA MANIKA PATRA @ NAYAK VS	PRIYA RANJAN MISHRA VS	// DHUSURI /159 /2022 ()
214	CRLREV/0000699/2023	GANESH NAYAK ANANYA ROURAY VS	AMIYA KUMAR MOHANTY (A) VS	// /0 ()
215	CRLREV/0000700/2023	DR. NIHAR RANJAN RAY DILLIP DAS VS	BIJAYA KUMAR BEHERA I VS	// /0 ()
		CHANDANA BEHERA		//

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216	FAO/0000589/2023	DEBENDRA NATH PRUSTY VS STATE OF ODISHA	AMIYA KUMAR MISHRA - 2 VS	// 0 //
217	FAO/0000590/2023	KALABATI NAG VS UNION OF INDIA	SATYABAN SAHOO VS	// 0 //
218	FAO/0000591/2023	GULSAN SAHU VS UNION OF INDIA	SATYABAN SAHOO VS	// 0 //
219	FAO/0000592/2023	MALATI KHARSEL VS UNION OF INDIA	SATYABAN SAHOO VS	// 0 //
220	FAO/0000593/2023	BIDULATA SWAIN VS UNION OF INDIA	JATADHARI RATH VS	// 0 //
221	FAO/0000594/2023	BALARAM DASH VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
222	FAO/0000595/2023	ANNAPURNA SEN VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
223	FAO/0000596/2023	ROHINI DAI @ BEWA VS PURNA CHANDREA NAIK @ DHADU	PRASANTA KUMAR SAHOO VS	// 0 //
224	FAO/0000597/2023	M.C. OF NILAKANTHESWAR HIGH SCHOOL, KAIRASIPUR VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
225	FAO/0000598/2023	G.B. OF NAYANAMANI WOMENS HIGHER SECONDARY SCHOOL, DADRER VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	// 0 //
226	GUAP/0000016/2023	ABHIMANYU BISWAL VS SANMAYA PARIDA	PRAVAT KUMAR MUDULI VS	// 0 //
227	MACA/0001301/2023	M/S. ORIENTAL INSURANCE COMPANY LTD.	ADAM ALI KHAN	//

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		VS	VS	0
228	MACA/0001302/2023	SANTIMANI TUDU DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD.	ADAM ALI KHAN	//
		VS	VS	0
229	MACA/0001303/2023	SUBASH CHANDRA NAYAK SUJATA SENAPATI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
230	MATA/0000458/2023	DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD. BISWAJIT @ BISWAJEET PADHI	NALINI KANTA DASH	//
		VS	VS	0
231	MATA/0000459/2023	SUSAMA PADHI @ PANDA BIDYADHAR PRADHAN	SATYAJIT MOHAPATRA	//
		VS	VS	0
232	MATA/0000460/2023	ADHYATMIKA JENA PAWAN KUMAR AGARWALLA	AKSHYA KUMAR SAHOO	//
		VS	VS	0
233	MATA/0000461/2023	DEBAKI NANDAN DHANUKA PRAFULLA PARIDA	DAYANANDA MOHAPATRA	//
		VS	VS	0
234	MATA/0000462/2023	LAXMI @ LAXMIPRIYA PARIDA PINTU JENA	SIDHARTH PRASAD DAS	//
		VS	VS	0
235	MSA/0000014/2023	KAJAL PATRO MAHODADHI BUILDERS PVT. LTD.	SURYAKANTA DASH	//
		VS	VS	0
236	RPFAM/0000449/2023	ODISHA REAL ES6TATE APPELLATE TRIBUNAL SAMIR MAHARANA	PRATAP CHANDRA MISHRA	//
		VS	VS	0
237	RPFAM/0000450/2023	GITARANI SUTAR @ MAHARANA JADUNATH BEHERA	ANJAN KUMAR BISWAL	//
		VS	VS	0
238	RPFAM/0000451/2023	REENA BEHERA SUMANTA KUMAR SAHU	SIDHARTH PRASAD DAS	//
		VS	VS	0

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239	RPFAM/0000452/2023	ANITA KUMARI SAHU SOUDAMINI SAHOO VS KULAMANI SAHOO	BISHWA RANJAN SAHU VS	// // 0 //
240	RSA/0000582/2023	KALIA MUNDA VS COLLECTOR, KEONJHAR	CHANDRAKANTA PRADHAN VS	// 0 //
241	RSA/0000583/2023	E. JAYA VS E. SARVESWAR RAO	SATYANARAYAN MOHAPATRA VS	// 0 //
242	TRP(C)/0000441/2023	ANURADHA SAMAL VS DEBJOT NAYAK	SIBA PRASAD PATRA VS	// 0 //
243	WA/0003191/2023	STATE OF ODISHA VS HADIBANDHU SAHU	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
244	WA/0003192/2023	STATE OF ODISHA VS BIPIN BIHARI MANDAL	AJODHYA RANJAN DASH, A.G.A. VS	// 0 //
245	WA/0003193/2023	STATE OF ODISHA VS GANESH CHANDRA NAYAK	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
246	WA/0003194/2023	STATE OF ODISHA VS MANORAMA MOHANTY	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
247	WA/0003195/2023	STATE OF ODISHA VS AJAYA KUMAR MOHANTY	DHANANJAYA MUND, A.G.A. VS	// 0 //
248	WA/0003196/2023	STATE OF ODISHA VS PRAFULLA KUMAR BEHERA	AJODHYA RANJAN DAS, A.G.A. VS	// 0 //
249	WA/0003197/2023	STATE OF ODISHA VS KABIR CHARAN ACHARYA	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //

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250	WA/0003198/2023	STATE OF ODISHA VS PARSHURAM DALAI	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
251	WA/0003199/2023	SUBHADRA SAMAL VS RABINARAYAN JENA	SIDHARTA MISHRA-1 VS	// 0 //
252	WA/0003200/2023	STATE OF ODISHA VS RAMESH CHANDRA SAHOO	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
253	WA/0003201/2023	STATE OF ODISHA VS SOMANATH BARIK	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
254	WA/0003202/2023	STATE OF ODISHA VS KAMALAKANTA BARIK	DHANANJAYA MUND, A.G.A. VS	// 0 //
255	WA/0003203/2023	STATE OF ODISHA VS PREMANANDA NAYAK	MANOJ KUMAR KHUNTIA, A.G.A. VS	// 0 //
256	WA/0003204/2023	STATE OF ODISHA VS KARTIK CHANDRA SHAW	MANOJ KUMAR KHUNTIA, A.G.A. VS	// 0 //
257	WA/0003205/2023	STATE OF ODISHA VS PRAMOD KUMAR MAHANAND	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
258	WA/0003206/2023	STATE OF ODISHA VS AMULYA KUMAR PANIGRAHI	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
259	WA/0003207/2023	STATE OF ODISHA VS BATAKRUSHNA PRUSTY	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
260	WA/0003208/2023	STATE OF ODISHA VS PADMALOCHAN SINGHA	MANOJ KUMAR KHUNTIA, A.G.A. VS	// 0 //
261	WA/0003209/2023	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :29/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
262	WA/0003210/2023	RAJENDRA KUMAR SATAPATHY STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	//
		VS	VS	0
263	WA/0003211/2023	P.RAMA CHANDRA RAO STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	//
		VS	VS	0
264	WA/0003212/2023	BHIKARI CHARAN PRUSTY AMIT ARUN BISWAL	SATYA RANJAN PATI	//
		VS	VS	0
265	WA/0003213/2023	COLLECTOR AND DM, PURI STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	//
		VS	VS	0
266	WA/0003214/2023	PARSURAM BEHERA STATE OF ODISHA	TARUN PATNAIK, A.S.C.	//
		VS	VS	0
267	WA/0003215/2023	TRILOCHAN PARIDA STATE OF ODISHA	TARUN PATNAIK, A.S.C.	//
		VS	VS	0
268	WA/0003216/2023	NIBEDITA PRADHAN STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	//
		VS	VS	0
269	WA/0003217/2023	KRUSHNA CHANDRA MAJHI STATE OF ODISHA	TARUN PATNAIK, A.S.C.	//
		VS	VS	0
270	WA/0003218/2023	DHIREN KUMAR SAHOO STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	//
		VS	VS	0
271	WP(C)/0042837/2023	KABITA TRIPATHY M/S. JAIKISHANDAS MALL JUTE PRODUCT PVT. LTD.	BHABHANSORE SADASAD MOHANTY	//
		VS	VS	0
272	WP(C)/0042838/2023	THE COMMNR. OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, CTC DILLIP KUMAR LENKA	BISWA PRAKASH DHAL	//
		VS	VS	0



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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0042839/2023	THE COLLECTOR, JAJPUR HARISH CHANDRA DAS VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// // 0 //
274	WP(C)/0042840/2023	KAILASH CHANDRA SANDHA VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
275	WP(C)/0042841/2023	SAFIQUDDIN KHAN VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
276	WP(C)/0042842/2023	MANJULA SANDHA VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
277	WP(C)/0042843/2023	HEMANTA KUMAR PRADHAN VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
278	WP(C)/0042844/2023	ANIL KUMAR PATRA VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
279	WP(C)/0042845/2023	SHRADDAKAR PRADHAN VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
280	WP(C)/0042846/2023	RAJIB LOCHAN BISWAL VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	// 0 //
281	WP(C)/0042847/2023	DHARANI DHAR PRADHAN VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
282	WP(C)/0042848/2023	JEETENDRA JHA VS TATA POWER NORTHERN ODISHA DISTRIBUTION LTD., BARBIL, KEONJHAR	SIDHARTHA DAS VS	// 0 //
283	WP(C)/0042849/2023	DILLIP KUMAR NANDA VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	// 0 //

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
284	WP(C)/0042850/2023	ARJUNA KUMAR DASH VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
285	WP(C)/0042851/2023	MAHENDRA BISWAL VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
286	WP(C)/0042852/2023	PRAVAKAR SAHOO VS STATE OF ODISHA	PRAFULLA CH. BISWAL VS	// 0 //
287	WP(C)/0042853/2023	MINATI SAHOO VS COLLECTOR, BALASORE	TAPAN KUMAR KAMILA VS	// 0 //
288	WP(C)/0042854/2023	NILIMA MOHANTY VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
289	WP(C)/0042855/2023	SAROJ RANJAN MOHANTY VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
290	WP(C)/0042856/2023	BIPIN KUMAR DASH VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
291	WP(C)/0042857/2023	DHANESWAR SHARMA VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
292	WP(C)/0042858/2023	BASANTA KUMAR CHAKRA VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
293	WP(C)/0042859/2023	SABITA CHHOTRAY VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
294	WP(C)/0042860/2023	BINOD BIHARI SINGH VS STATE OF ODISHA	AMITABH PRADHAN VS	// 0 //
295	WP(C)/0042861/2023	PRAVAT KUMAR SING	PRAKASH KUMAR MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0042862/2023	CHAKRADHAR DAS	BASUDEV BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0042863/2023	MAMI PATTANAİK	DIPTI RANJAN BHOKTA	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0042864/2023	MOHAN CHANDRA SAHOO	BASUDEV BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0042865/2023	GOBINDA BALA	SARBESWAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0042866/2023	BIRANCHI KATIA	SUBHANKAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0042867/2023	SANGITA DEBI	DIPTI RANJAN BHOKTA	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0042868/2023	PRADIPTA KUMAR DAS	PABITRA KUMAR BEHERA	//
		VS	VS	0
		THE MANAGER CESU, JAGATSINGHPUR		//
303	WP(C)/0042869/2023	NIKHILA BHARATI BISHOYI	DIPTI RANJAN BHOKTA	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0042870/2023	PRAVAT KUMAR JENA	BIPLABA P.B. BAHALI	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0042871/2023	MANOJ KUMAR ROUT	AMITABH PRADHAN	//
		VS	VS	0
		REGISTRAR OF CO OPERATIVE SOCIETIES, ODISHA		//
306	WP(C)/0042872/2023	ABAKASHA JENA	BRAHMANANDA TRIPATHY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0042873/2023	COMMNR. CUM SECY., REVENUE AND D.M., BBSR PRINCIPAL SECRETARY, AVIATION RESEARCH CENTRE, NEW DELHI	GRANWOBI MOHANTY	//
		VS	VS	()
308	WP(C)/0042874/2023	SANTILATA MALLICK LAXMIPRIYA MOHANTY	NITYANANDA BEHURIA	//
		VS	VS	()
309	WP(C)/0042875/2023	STATE OF ODISHA DR. SATYANARAYAN SARANGI	SANTOSH KUMAR SWAIN	//
		VS	VS	()
310	WP(C)/0042876/2023	STATE OF ODISHA SURATH PRADHAN	MANAS PATI	//
		VS	VS	()
311	WP(C)/0042877/2023	STATE OF ODISHA MADHUSUDAN BAL	SAILABALA JENA	//
		VS	VS	()
312	WP(C)/0042878/2023	STATE OF ODISHA BABAJI PATTANAİK	KRISHNA CHANDRA SAHU	//
		VS	VS	()
313	WP(C)/0042879/2023	STATE OF ODISHA HRUDANANDA PATI	MANAS PATI	//
		VS	VS	()
314	WP(C)/0042880/2023	STATE OF ODISHA DANDAPANI PRADHAN	GOPAL PRASAD JENA	//
		VS	VS	()
315	WP(C)/0042881/2023	PRINCIPAL SECY TO GOVT., MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE, NEW DELHI SHASHI BHUSAN PRAHARAJ	KRISHNA CHANDRA SAHU	//
		VS	VS	()
316	WP(C)/0042882/2023	STATE OF ODISHA MANJUKALA MAJHI	PRAFULLA KUMAR KHATE	//
		VS	VS	()
317	WP(C)/0042883/2023	STATE OF ODISHA MANOJ KUMAR BEURA	DURLLABHA RANJAN MISHRA	//
		VS	VS	()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0042884/2023	YASODA KAR VS PRINCIPAL SECY TO GOVT., MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE, NEW DELHI	GOPAL PRASAD JENA VS	// ()
319	WP(C)/0042885/2023	BANCHANIDHI SAHOO VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// ()
320	WP(C)/0042886/2023	ASHALATA BHOI VS STATE OF ODISHA	MANAS PATI VS	// ()
321	WP(C)/0042887/2023	PRADEEP KUMAR CHHATRIA VS STATE OF ODISHA	PRABHAT KUMAR DASH VS	// ()
322	WP(C)/0042888/2023	GANGADHAR ROUT VS PRINCIPAL SECY TO GOVT., S AND ME DEPT., BBSR	GOPAL PRASAD JENA VS	// ()
323	WP(C)/0042889/2023	SHIRA MAJHI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// ()
324	WP(C)/0042890/2023	BODHAN KUMAR SAHOO VS STATE OF ODISHA	PRABHAT KUMAR DASH VS	// ()
325	WP(C)/0042891/2023	B.BISWANATH PATRO VS PRINCIPAL SECY TO GOVT., MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE, NEW DELHI	GOPAL PRASAD JENA VS	// ()
326	WP(C)/0042892/2023	LIPIKA PANDA VS COLLECTOR, KHURDA	PRASANTA KUMAR NANDA VS	// ()
327	WP(C)/0042893/2023	DEBARAJ BISHOYI VS ADDL. JOINT COMMNR. OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK KUMAR DAS VS	// ()
328	WP(C)/0042894/2023	M/S MAA BHAVANI ENGINEERING, KALAHANDI VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// ()
329	WP(C)/0042895/2023	NITYA KISHORE DAS	SIDHARTH SHANKAR PADHY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0042896/2023	MAMATA MANJARI PRADHAN	ASHOK KUMAR DAS	//
		VS	VS	0
		ADDL. JOINT COMMNR. OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR		//
331	WP(C)/0042897/2023	M/S. ARATI STEEL LTD., PUNJAB	BIBHU PRASAD PANDA	//
		VS	VS	0
		PRESIDING OFFICER, KHURDA		//
332	WP(C)/0042898/2023	PRAMILA PANDA	ASHOK KUMAR DAS	//
		VS	VS	0
		ADDL. JOINT COMMNR. OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR		//
333	WP(C)/0042899/2023	RADHESHYAM AGRAWAL	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0042900/2023	PRATAP CHANDRA DIKSHIT	PRATYUSHA NAIDU	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0042901/2023	ANANTA CHARAN PADHY	ASHOK KUMAR DAS	//
		VS	VS	0
		ADDL. JOINT COMMNR. OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR		//
336	WP(C)/0042902/2023	PRATAP CHANDRA DIKSHIT	PRATYUSHA NAIDU	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0042903/2023	AJAY KUMAR ROUT	ASHOK KUMAR ROUT	//
		VS	VS	0
		R.T.O., CUTTACK		//
338	WP(C)/0042904/2023	ARJUNA BEHERA	RAJENDRA NARAYAN ROUT	//
		VS	VS	0
		AUTHORISED OFFICER,TATA CAPITAL FINANCIAL SERVICES		//
339	WP(C)/0042905/2023	AJAY KUMAR ROUT	ASHOK KUMAR ROUT	//
		VS	VS	0
		R.T.O., CUTTACK		//
340	WP(C)/0042906/2023	ARADHI @ A. MANIBABU	ASHOK KUMAR DAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0042907/2023	ADDL. JOINT COMMNR. OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR MONALISA NAYAK VS	PRATYUSHA NAIDU VS	// // ()
342	WP(C)/0042908/2023	SUPERINTENDING ENGINEER TPCODL, BBSR M/S. ARATI STEEL LTD., CUTTACK VS	BIBHU PRASAD PANDA VS	// // ()
343	WP(C)/0042909/2023	PRESIDING OFFICER, INDUSTRIAL TRIBUNAL, BBSR AJAY KUMAR ROUT VS	ASHOK KUMAR ROUT VS	// // ()
344	WP(C)/0042910/2023	R.T.O., CUTTACK MADHUSMITA MUNDA VS	PRATYUSHA NAIDU VS	// // ()
345	WP(C)/0042911/2023	STATE OF ODISHA AJAY KUMAR ROUT VS	ASHOK KUMAR ROUT VS	// // ()
346	WP(C)/0042912/2023	R.T.O., CUTTACK SAHEB HEMBRAM VS	PRATYUSHA NAIDU VS	// // ()
347	WP(C)/0042913/2023	STATE OF ODISHA AJAY KUMAR ROUT VS	ASHOK KUMAR ROUT VS	// // ()
348	WP(C)/0042914/2023	R.T.O., CUTTACK AJAY KUMAR ROUT VS	ASHOK KUMAR ROUT VS	// // ()
349	WP(C)/0042915/2023	R.T.O., CUTTACK AJAY KUMAR ROUT VS	ASHOK KUMAR ROUT VS	// // ()
350	WP(C)/0042916/2023	R.T.O., CUTTACK ASIM AMITABHA SWAIN VS	ASHOK KUMAR ROUT VS	// // ()
351	WP(C)/0042917/2023	R.T.O., BBSR I MADHAB CHANDRA DHAUDIA VS	KUNJA SUNDAR DAS VS	// // ()
		STATE OF ODISHA		//

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352	WP(C)/0042918/2023	UMA BEHERA VS ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK KUMAR DAS VS	// 0
353	WP(C)/0042919/2023	ASIM AMITABHA SWAIN VS R.T.O., CUTTACK	ASHOK KUMAR ROUT VS	// 0
354	WP(C)/0042920/2023	N. SAIBABU CHOUDHURY VS ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK KUMAR DAS VS	// 0
355	WP(C)/0042921/2023	VIDYASAGAR ACADEMY, BARGARH VS COMMNR. OF INCOME TAX, TELENGANA	ADITYA NARAYAN RAY VS	// 0
356	WP(C)/0042922/2023	SRIDHAR BISWAL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0
357	WP(C)/0042923/2023	JANENDRA PRASAD BEHERA VS MANAGER EAST COST RAILWAY, BBSR	KUNJA SUNDAR DAS VS	// 0
358	WP(C)/0042924/2023	SULEKHA NAYAK VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0
359	WP(C)/0042925/2023	SAILABALA MISHRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0
360	WP(C)/0042926/2023	PABITRA BEHERA VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0
361	WP(C)/0042927/2023	PRAKASH CHANDRA PANDA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0
362	WP(C)/0042928/2023	BIBHUTI BHUSANA NAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0
363	WP(C)/0042929/2023	JUGAL KISHOR SATHUA	PRAFULLA KUMAR MOHAPATRA	//



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		VS	VS	0
		DIST. AND SESSION JUDGE, BOUDH		//
364	WP(C)/0042930/2023	LOPAMUDRA NAYAK	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0042931/2023	JAHANOOR BEGUM	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0042932/2023	GOPABANDHU SARANGI	SOUBHAGYA CHANDRA DEV DASH	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0042933/2023	MALAYA KUMAR JENA	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0042934/2023	BRUNDABATI KHEMUNDI	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0042935/2023	SRIHARI MOHANTY	SOUBHAGYA CHANDRA DEV DASH	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0042936/2023	KANHU CHARAN MAHANTA	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0042937/2023	CHAKRADHAR PALEI	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0042938/2023	MIMANSHU SEKHAR RATHA	SATYAJIT MOHAPATRA	//
		VS	VS	0
		KHYANA PRABHA PANDA		//
373	WP(C)/0042939/2023	DURGA PRASAD NAYAK	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0042940/2023	SUDHAKARA MEHER	KAUSHIK SWAIN	//
		VS	VS	0

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375	WP(C)/0042941/2023	STATE OF ODISHA NITYANANDA PRADHAN VS	KAUSHIK SWAIN VS	// // ()
376	WP(C)/0042942/2023	STATE OF ODISHA RAJENDRA KUMAR DHAL VS	SMITA RANJAN PATNAIK VS	// // ()
377	WP(C)/0042943/2023	STATE OF ODISHA PRASANTA KUMAR MAHALIK VS	JAJATI KESHARI KHUNTIA VS	// // ()
378	WP(C)/0042944/2023	STATE OF ODISHA PARBATI HANSDA VS	KAUSHIK SWAIN VS	// // ()
379	WP(C)/0042945/2023	STATE OF ODISHA JAGADISH BARIK VS	SMITA RANJAN PATNAIK VS	// // ()
380	WP(C)/0042946/2023	STATE OF ODISHA HARIHAR PANDA VS	RAMESH KUMAR SAHU VS	// // ()
381	WP(C)/0042947/2023	STATE OF ODISHA MRUTYUNJAYA JENA VS	JAJATI KESHARI KHUNTIA VS	// // ()
382	WP(C)/0042948/2023	STATE OF ODISHA MURALIDHAR HOTA VS	SAMARENDRA BAHADUR VS	// // ()
383	WP(C)/0042949/2023	STATE OF ODISHA KAMALAKANTA DAS VS	RAMESH KUMAR SAHU VS	// // ()
384	WP(C)/0042950/2023	STATE OF ODISHA SARADA PRASAD PANDA VS	NIRMAL RANJAN ROURAY VS	// // ()
385	WP(C)/0042951/2023	UNION OF INDIA SAROJA KUMAR DASH VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// // () //

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386	WP(C)/0042952/2023	MOHAN CHARAN SAHOO VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// 0 //
387	WP(C)/0042953/2023	LAXMINARAYAN DAS VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// 0 //
388	WP(C)/0042954/2023	MANISARANI DHAL VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
389	WP(C)/0042955/2023	LAXMIDHAR BEHERA VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
390	WP(C)/0042956/2023	MUKTIKANTA DASH VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// 0 //
391	WP(C)/0042957/2023	DIPTIMAYEE SINGH VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
392	WP(C)/0042958/2023	DEBASINEE PRUSTY VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
393	WP(C)/0042959/2023	GHANA SHYAM PRADHAN VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// 0 //
394	WP(C)/0042960/2023	KONIDHAR MAJHI VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// 0 //
395	WP(C)/0042961/2023	DAMODAR DAS VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// 0 //
396	WP(C)/0042962/2023	GITARANI SINGH VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
397	WP(C)/0042963/2023	RAMESH CHANDRA BISWAL	RAMESH KUMAR SAHU	//

## ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0042964/2023	PRABIR KUMAR PRADHAN	MANOJ KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0042965/2023	BIDYABHUSAN SASHANI	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0042966/2023	KANAKA GIRI	DEBASISH PATNAIK	//
		VS	VS	0
		NORTH EASTERN ELECTRICITY SUPPLY COMPANY OF ODISHA LTD., BALASORE		//
401	WP(C)/0042967/2023	SUDIPTA KUMAR MOHANTY	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		CHAIRMAN CUM M.D., UNITED INIDA INSURANCE COMPANY LTD., CHENNAI		//
402	WP(C)/0042968/2023	SUJATA BARIK	DEBASISH PATNAIK	//
		VS	VS	0
		NORTH EASTERN ELECTRICITY SUPPLY COMPANY OF ODISHA LTD., BALASORE		//
403	WP(C)/0042969/2023	SURAMOHAN GURU	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0042970/2023	BANCHHANIDHI NAYAK	DEBASISH PATNAIK	//
		VS	VS	0
		JAGANNATH PRASAD DAS		//
405	WP(C)/0042971/2023	ARUN DIP	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		UTKAL GRAMEEN BANK, BALANGIR		//
406	WP(C)/0042972/2023	BASANTI DEI	DEBASISH PATNAIK	//
		VS	VS	0
		TATA POWER CENTRAL ODISHA DISTRIBUTION LTD., BBSR		//
407	WP(C)/0042973/2023	NIRANJAN PARIDA	SURENDRA NATH PANDA	//
		VS	VS	0
		UCO BANK, KEONJHAR		//
408	WP(C)/0042974/2023	SURESH KUMAR MANDAL	PRASANTA KUMAR NANDA	//
		VS	VS	0

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409	WP(C)/0042975/2023	M/S. CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD., CHENNAI PRAKASH CHANDRA JENA VS BHUBANESWAR DEVELOPMENT AUTHORITY	DILLIP KUMAR PRADHAN VS	// // 0 //
410	WP(C)/0042976/2023	MUNA JENA VS UCO BANK, BALASORE	SURENDRA NATH PANDA VS	// 0 //
411	WP(C)/0042977/2023	PRATAP CHANDRA DIKSHIT VS STATE OF ODISHA	PRATYUSHA NAIDU VS	// 0 //
412	WP(C)/0042978/2023	MUKUNDA CHARAN NAYAK VS STATE OF ODISHA	PRATYUSHA NAIDU VS	// 0 //
413	WP(C)/0042979/2023	JEHOSUYA TANDY @ JIHOSIYA TANDY VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
414	WP(C)/0042980/2023	AJAYA KUMAR MOHAPATRA VS STATE OF ODISHA	PRATYUSHA NAIDU VS	// 0 //
415	WP(C)/0042981/2023	RANJAN SAHOO VS UCO BANK, BALASORE	SURENDRA NATH PANDA VS	// 0 //
416	WP(C)/0042982/2023	JIPTAH TANDI @ TANDY VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
417	WP(C)/0042983/2023	PUSPALATA ROURAY VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
418	WP(C)/0042984/2023	PANCHANAN BEHERA VS STATE OF ODISHA	PRATYUSHA NAIDU VS	// 0 //
419	WP(C)/0042985/2023	PRATAP CHANDRA SWAIN VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //

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420	WP(C)/0042986/2023	RAKESH KUMAR BEHERA VS UCO BANK, BALASORE	SURENDRA NATH PANDA VS	// 0 //
421	WP(C)/0042987/2023	GURA TUDU VS UNION OF INDIA	SATYAJIT MOHAPATRA VS	// 0 //
422	WP(C)/0042988/2023	DR. PADMABATI GAHAN VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
423	WP(C)/0042989/2023	RAMJAN SAHA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
424	WP(C)/0042990/2023	SUNADHAR BAG VS STATE OF ODISHA	ANANTA PRASAD MISHRA VS	// 0 //
425	WP(C)/0042991/2023	LAMBODAR BAL VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
426	WP(C)/0042992/2023	SASMITA KUNDU VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //
427	WP(C)/0042993/2023	ARATI DEI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
428	WP(C)/0042994/2023	PABITRA BEHERA VS UCO BANK, BALASORE	SURENDRA NATH PANDA VS	// 0 //
429	WP(C)/0042995/2023	AMARSINGH NAYAK VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
430	WP(C)/0042996/2023	HIMANSHU SEKHAR PATRA VS STATE OF ODISHA	BIKRAM CHANDRA GHADAI VS	// 0 //
431	WP(C)/0042997/2023	PRAFULLA KUMAR SENAPATI	SAMEER KUMAR DAS	//

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		VS	VS	0
		STATE OF ODISHA		//
432	WP(C)/0042998/2023	SUDHIR KUMAR SAHU	SOMADARSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
433	WP(C)/0042999/2023	DINABANDHU SINGHDEO SACHAN	DR. JITENDRA KUMAR LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
434	WP(C)/0043000/2023	DEBASISH MOHAPATRA	SURENDRA NATH PANDA	//
		VS	VS	0
		UCO BANK, BBSR		//
435	WP(C)/0043001/2023	PRAVASH CHANDRA MAHAPATRA	PRAMODA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
436	WP(C)/0043002/2023	BHIMASEN SAHOO	DR. JITENDRA KUMAR LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
437	WP(C)/0043003/2023	SUDHANSHU SEKHAR PATRA	BIKRAM CHANDRA GHADEI	//
		VS	VS	0
		STATE OF ODISHA		//
438	WP(C)/0043004/2023	SOMANATH MALLIK	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
439	WP(C)/0043005/2023	NIRANANDA SAHU	SARATHI JYOTI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
440	WP(C)/0043006/2023	SURESH KUMAR BEHERA	SURENDRA NATH PANDA	//
		VS	VS	0
		UCO BANK, BALASORE		//
441	WP(C)/0043007/2023	NARAYAN CHANDRA MAHALIK	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
442	WP(C)/0043008/2023	CHANDRABATI SWAIN	PREMANANDA MOHANTY	//
		VS	VS	0

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443	WP(C)/0043009/2023	STATE OF ODISHA LAXMAN SINGH VS	KAPILA CHARAN NAYAK VS	// // ()
444	WP(C)/0043010/2023	PRINCIPAL SECY., DEPT. OF ENERGY, KHURDA SUSHANT KUMAR DAS VS	SURENDRA NATH PANDA VS	// // ()
445	WP(C)/0043011/2023	UCO BANK, BALASORE KRUSHNA GOPAL DAS VS	SABYASACHI MISHRA VS	// // ()
446	WP(C)/0043012/2023	STATE OF ODISHA UTTAM CHARAN DAS VS	PREMANANDA MOHANTY VS	// // ()
447	WP(C)/0043013/2023	STATE OF ODISHA RAJAM SOREN VS	KAPILA CHARAN NAYAK VS	// // ()
448	WP(C)/0043014/2023	PRINCIPAL SECY., DEPT. OF ENERGY, KHURDA BIPIN BEHARI PRADHAN VS	PREMANANDA MOHANTY VS	// // ()
449	WP(C)/0043015/2023	STATE OF ODISHA GAGAN KUMAR NAYAK VS	AMIT KUMAR NATH VS	// // ()
450	WP(C)/0043016/2023	STATE OF ODISHA AMIT KUMAR MOHAPATRA VS	SURENDRA NATH PANDA VS	// // ()
451	WP(C)/0043017/2023	UCO BANK, BALASORE SRIDHAR DAS VS	PREMANANDA MOHANTY VS	// // ()
452	WP(C)/0043018/2023	STATE OF ODISHA BASANTI NATH VS	SAMBHU CH. NATH SHARMA VS	// // ()
453	WP(C)/0043019/2023	THE CHIEF ADMINISTRATOR, SRI JAGANNATH TEMPLE ADMINISTRATION, PURI BASANTI AUTO AGENCY VS	PRANAYA KUMAR MISHRA VS	// // ()
		THE DEPUTY COMM. OF INCOME TAX		//



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454	WP(C)/0043020/2023	BASANTA KUMAR BARIK VS STATE OF ODISHA	AMIT KUMAR NATH VS	// 0 //
455	WP(C)/0043021/2023	PITAMBAR NETAM VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
456	WP(C)/0043022/2023	JIENDRA NATH PALAI VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //
457	WP(C)/0043023/2023	SUDARSHAN SETHI VS STATE OF ODISHA	SIBA SANKAR SAMANTARAY VS	// 0 //
458	WP(C)/0043024/2023	RAJ KIHORE SAHOO VS STATE OF ODISHA	SISIR DAS VS	// 0 //
459	WP(C)/0043025/2023	SUBASH CHANDRA ROUT VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
460	WP(C)/0043026/2023	NILA MAHANAND VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
461	WP(C)/0043027/2023	TAPAN KUMAR PATI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// 0 //
462	WP(C)/0043028/2023	SRINIBASH DASH VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //
463	WP(C)/0043029/2023	M/S BEEKAY STEEL INDUSTRIES LTD., KOLKATA VS PRESIDING OFFICER, LABOUR COURT, BBSR	AVIJIT PAL VS	// 0 //
464	WP(C)/0043030/2023	AKSHAYA KUMAR CHAND VS UTKAL GRAMEEN BANK, HEAD OFFICE, BALANGIR	SUBHADUTTA ROURTRAY VS	// 0 //
465	WP(C)/0043031/2023	M/S ALIEN ENTERPRISES, DHENKANAL	BHASKAR CHANDRA PANDA	//

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		VS	VS	0
		STATE OF ODISHA		//
466	WP(C)/0043032/2023	BRAJENDRA KUMAR CHAKRA	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
467	WP(C)/0043033/2023	RAJASHREE LENKA	SIDDHARTH PRASAD MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
468	WP(C)/0043034/2023	NARESH DIGAL	TRILOCHAN BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
469	WP(C)/0043035/2023	DILLIP RANJAN PARIDA	BHASKAR CHANDRA PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
470	WP(C)/0043036/2023	JAYA NARAYAN TRIPATHY	SUBHADUTTA ROUSTRAY	//
		VS	VS	0
		UTKAL GRAMEEN BANK, HEAD OFFICE, BALANGIR		//
471	WP(C)/0043037/2023	KAILASH CHANDRA MUDULI	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
472	WP(C)/0043038/2023	RANGALATA ROUT	SIDDHARTH PRASAD MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
473	WP(C)/0043039/2023	SUNAMANI RUDHAI	PRASANTA KUMAR NANDA	//
		VS	VS	0
		COLLECTOR, MALKANAGIRI		//
474	WP(C)/0043040/2023	SADANANDA MISHRA	SUBHADUTTA ROUSTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
475	WP(C)/0043041/2023	NRUSINGHA CHARAN DUTTA	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
476	WP(C)/0043042/2023	ASHOK KUMAR PANDA	SHIB SHANKAR MOHANTY	//
		VS	VS	0

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477	WP(C)/0043043/2023	STATE OF ODISHA RAMESH CHANDRA SHA VS	SIDDHARTH PRASAD MISHRA VS	// // ()
478	WP(C)/0043044/2023	STATE OF ODISHA KRUSHNA CHANDRA SATAPATHY VS	JUDHISTHIR SAHOO VS	// // ()
479	WP(C)/0043045/2023	STATE OF ODISHA BALARAM MISHRA VS	LAXMIKANTA MOHANTY VS	// // ()
480	WP(C)/0043046/2023	STATE OF ODISHA AKSHYAY KUMAR DWIBEDI VS	ANJAN KUMAR BISWAL VS	// // ()
481	WP(C)/0043047/2023	STATE OF ODISHA DR. AIKADASI PRADHAN VS	SAMEER KUMAR DAS VS	// // ()
482	WP(C)/0043048/2023	STATE OF ODISHA ARUN KUMAR ROUT VS	SIDDHARTH PRASAD MISHRA VS	// // ()
483	WP(C)/0043049/2023	STATE OF ODISHA PRAVAKAR BHOI VS	SUSHANTA KUMAR MISHRA VS	// // ()
484	WP(C)/0043050/2023	STATE OF ODISHA BRAJABANDHU BEHERA VS	AGASTI KANUNGO VS	// // ()
485	WP(C)/0043051/2023	STATE OF ODISHA SANDHYA RANI HOTA VS	ANJAN KUMAR BISWAL VS	// // ()
486	WP(C)/0043052/2023	STATE OF ODISHA SUDHAKAR BEHERA VS	SUBHADUTTA ROURTRAY VS	// // ()
487	WP(C)/0043053/2023	STATE OF ODISHA KABIBAR SAMAL VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS VS	// // () //

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488	WP(C)/0043054/2023	RUDRA PRAKASH GOCHHAYAT VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	// 0 //
489	WP(C)/0043055/2023	RABINARAYAN BEHERA VS UNION OF INDIA	AGASTI KANUNGO VS	// 0 //
490	WP(C)/0043056/2023	DR. KRISHNA CHANDRA HOTA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
491	WP(C)/0043057/2023	SATYABRATA SAHOO VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	// 0 //
492	WP(C)/0043058/2023	RABINARAYAN BEHERA VS UNION OF INDIA	AGASTI KANUNGO VS	// 0 //
493	WP(C)/0043059/2023	BIBHUTI BHUSAN DASH VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //
494	WP(C)/0043060/2023	SARAT CHANDRA PARIDA VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
495	WP(C)/0043061/2023	MADAN MOHAN PARICHHA VS ODISHA FOREST DEVELOPMENT CORP. LTD., BBSR	RABINDRA KUMAR SAHOO VS	// 0 //
496	WP(C)/0043062/2023	PRAMOD KUMAR DAS VS COLLECTOR CUM DM, KENDRAPARA	DEEPAK KU SAHOO VS	// 0 //
497	WP(C)/0043063/2023	SOUMYA RANJAN SAMAL VS JAYANTI SAMAL	DEEPAK KU SAHOO VS	// 0 //
498	WP(C)/0043064/2023	SASAMITA SAHOO VS RTO, DHENKANAL	BRAJA MOHAN SARANGI VS	// 0 //
499	WP(C)/0043065/2023	AJIT KUMAR SABAT	SATYA NARAYAN MOHAPATRA	//

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		VS	VS	0
		STATE OF ODISHA		//
500	WP(C)/0043066/2023	AMAR DEI	BRAJA MOHAN SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
501	WP(C)/0043067/2023	ARTATRANA PRADHAN	SIDDHARTH PRASAD MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
502	WP(C)/0043068/2023	KAMALAKANTA MAHAL	MANOJ KUMAR KHUNTIA	//
		VS	VS	0
		UNION OF INDIA		//
503	WP(C)/0043069/2023	P. PARWATHY REDDY @ P. PRAVATI REDDY	MIHIR KANTA RATH	//
		VS	VS	0
		STATE OF ODISHA		//
504	WP(C)/0043070/2023	HARAMANI NAYAK	MIHIR SEKHAR SAHOO	//
		VS	VS	0
		THE ACCOUNTS GENERAL(A AND E), ODISHA		//
505	WP(C)/0043071/2023	P. PAWATHY REDDY @ P. PRAVATI REDDY	MIHIR KANTA RATH	//
		VS	VS	0
		STATE OF ODISHA		//
506	WP(C)/0043072/2023	SANUKTAMANI LENKA	BIREN SANKAR TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
507	WP(C)/0043073/2023	REBATI PANDA	MIHIR KANTA RATH	//
		VS	VS	0
		URBAN COOPERATIVE BANK LTD., CHOUDWAR BRANCH, CUTTACK		//
508	WP(C)/0043074/2023	KALU MOHANTY	SATYANARAYAN MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
509	WPCRL/0000164/2023	MD.BABU	BISWAJIT NAYAK	//0
		VS	VS	0
		STATE OF ODISHA		//
510	WPCRL/0000165/2023	SANJAYA KESHARI MOHAPATRA	NIRANJAN PANDA	//0
		VS	VS	0

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511	ABLAPL/0015480/2023	STATE OF ODISHA RANJUBALA MOHANTY VS	MANAS RANJAN DHAL VS	// GANIA /21 /2023 ()
512	ABLAPL/0015481/2023	STATE OF ODISHA DASHARATH @ DASHARATHA SAMARATH VS	CHANDAN SAMANTARAY VS	// KHAPRAKHOL /269 /2023 ()
513	ABLAPL/0015482/2023	STATE OF ODISHA GANESH @ GANESWAR PRADHAN VS	SUSANTA KUMAR BARAL VS	// RAJNAGAR /657 /2023 ()
514	ABLAPL/0015483/2023	STATE OF ODISHA GAJA @ GAJINDRA BIHAR VS	UMAKANTA BARIK VS	// JAIPATNA /62 /2021 ()
515	ABLAPL/0015484/2023	STATE OF ODISHA DUSASANA DAS VS	SURESH KUMAR JENA VS	// JAJPUR SADAR /307 /2023 ()
516	ABLAPL/0015485/2023	STATE OF ODISHA NARAHARI JENA VS	MD. GOLAM MADANI VS	// BHANDARIPOKHARI /455 /2023 ()
517	ABLAPL/0015486/2023	STATE OF ODISHA SANTOSH NAYAK @ JAGA VS	DIBYAJYOTI SAHOO VS	// Tantiapal Marine /187 /2023 ()
518	ABLAPL/0015487/2023	STATE OF ODISHA HARI @ HAREKRUSHNA BEHERA VS	AMULYA KUMAR SAHOO VS	// KHUNTUNI /250 /2023 ()
519	ABLAPL/0015488/2023	STATE OF ODISHA TRILOCHAN PRADHAN VS	MANOJ KUMAR MALLICK VS	// RAJNAGAR /98 /2008 ()
520	ABLAPL/0015489/2023	STATE OF ODISHA BISWAJIT PATTNAIK VS	BHABANI SHANKAR RAYAGURU VS	// CYBER CRIME AND ECONOMIC OFFENCES /11 /2022 ()
521	ABLAPL/0015490/2023	STATE OF ODISHA ABHIMANYU SAHU VS	PRASANTA KUMAR SAHOO VS	// BANARAPAL /456 /2023 ()
		STATE OF ODISHA		//

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522	ABLAPL/0015491/2023	SRIMANTA SUNDARA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	JATNI P.S. /438 /2023 () //
523	ABLAPL/0015492/2023	KIRAN KUMAR SAMAD VS STATE OF ODISHA	JYOTIKANT MAHAPATRA VS	ANANDAPUR /247 /2023 () //
524	ABLAPL/0015493/2023	RASHMILATA JADAB VS STATE OF ODISHA	AMIT KUMAR SAA VS	LOISINGHA(BOLANGIR) /188 /2023 () //
525	ABLAPL/0015494/2023	KUMUDA JENA VS STATE OF ODISHA	UMAKANT SAHOO VS	/ /0 J.M.F.C.,DASAPALLA(Nayagarh ) 2(B)CC/0000004/2023
526	ABLAPL/0015495/2023	PUNTU MAHALIK @ HEMANTA MAHALIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	BASUDEVPUR /417 /2023 () //
527	ABLAPL/0015496/2023	SUBHANKAR SAHOO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BARIPADA TOWN /792 /2023 () //
528	ABLAPL/0015497/2023	JAVID KHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /328 /2023 () //
529	ABLAPL/0015498/2023	DIBAKAR SAHOO VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	JAGATSINGPUR /807 /2023 () //
530	ABLAPL/0015499/2023	PRASANT KUMAR MAHAPATRA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	PANIKOILI /359 /2023 () //
531	ABLAPL/0015500/2023	SUSANTA KUMAR SAHOO VS STATE OF ODISHA	PRATIMA NAYAK VS	/ /0 J.M.F.C,CUTTACK(Cuttack) 2(A)CC/0000868/2022
532	ABLAPL/0015501/2023	HITESH KUMAR ROURAY VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	BALICHANDRAPUR /451 /2023 () //
533	ABLAPL/0015502/2023	JAYA MAHARANA @ JAYASENA MAHARANA	BASANTA KUMAR NAYAK	BADAGADA /447 /2023

## ORISSA HIGH COURT

**FILING REPORT AS ON :29/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
534	ABLAPL/0015503/2023	STATE OF ODISHA SAROJ DAS @ JITU	JYOTIRMAYA SAHOO	// Maitri Vihar PS /205 /2023
		VS	VS	()
535	ABLAPL/0015504/2023	STATE OF ODISHA S. BALKRISHNA	JYOTIRMAYA SAHOO	// K.NUAGAON /455 /2023
		VS	VS	()
536	ABLAPL/0015505/2023	STATE OF ODISHA AMIT NAIK	JYOTIRMAYA SAHOO	// Maitri Vihar PS /205 /2023
		VS	VS	()
537	ABLAPL/0015506/2023	STATE OF ODISHA TARANISEN ROUT	SMRUTI RANJAN ROUT	// MAHANGA /393 /2023
		VS	VS	()
538	ABLAPL/0015507/2023	STATE OF ODISHA CHITA RANJAN NAYAK @ KUNA	JYOTIRMAYA SAHOO	// Maitri Vihar PS /205 /2023
		VS	VS	()
539	ABLAPL/0015508/2023	STATE OF ODISHA BALIKA @ CHANDRAKANTI BUDEK	JAYADEBA BEHERA	// DUNGURIPALI /195 /2023
		VS	VS	GRAM NYAYADHISH, DUNGURIPALI(Sonepur )
540	ABLAPL/0015509/2023	STATE OF ODISHA ASIF KHAN @ SK. KARAN	LULU JENA	GR/0000188/2023 PATTAMUNDAI /571 /2023
		VS	VS	()
541	ABLAPL/0015510/2023	STATE OF ODISHA PRAKSH GOCHHAYAT @ PRAKASH MALLIK	SURESH KUMAR PANDA	// DHARMASALA /800 /2023
		VS	VS	()
542	ABLAPL/0015511/2023	STATE OF ODISHA SUMITRA DAS	APURBA DAS	// BASUDEVPUR /680 /2023
		VS	VS	()
543	ABLAPL/0015512/2023	STATE OF ODISHA PRAMODA KUMAR DASH	PRADIPTA BEURA	// GURUDIJHATIA /148 /2020
		VS	VS	()
544	ABLAPL/0015513/2023	STATE OF ODISHA SANJAY KUMAR SWAIN	SATYASHREE MOHANTY	// NAYAPALLI P.S. /126 /2023
		VS	VS	()



ORISSA HIGH COURT

FILING REPORT AS ON :29/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
545	ABLAPL/0015514/2023	STATE OF ODISHA SANJAY KUMAR SWAIN VS	SATYASHREE MOHANTY VS	// NAYAPALLI P.S. /125 /2023 ()
546	ABLAPL/0015515/2023	STATE OF ODISHA BIBHUTI BHUSAN LENKA VS	MIHIR KANTA RATH VS	// JANKIA P.S. /444 /2023 ()
547	ABLAPL/0015516/2023	STATE OF ODISHA KAMAKSHYA RANJAN NAYAK VS	JAJATI KESHARI SWAIN VS	// NISCHINTAKOILI /156 /2023 ()
548	WPC(OA)/0002543/2013	STATE OF ODISHA SIBA KUMAR MAHAKUD VS COMMISSIONER-CUM- SECY. TO GOVT., WATER RESOURCES DEPTT.	P.K.KHATEI VS	// // () //

# ORISSA HIGH COURT

MISC CASES FILED on :29/12/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	13/2023 GUAP/16/2023	ABHIMANYU BISWAL-MP	PRAVAT KUMAR MUDULI
2	51/2023 WPCRL/164/2023	MD.BABU-MP	BISWAJIT NAYAK
3	60/2023 MSA/14/2023	MAHODADHI BUILDERS PVT. LTD.-MP	SURYAKANTA DASH
4	112/2023 CRLMA/530/2023	LADI GIRIDHARI@LADI GIRIDHARA-MP	ADV.
5	255/2023 LAA/49/2023	DIRECTOR, INTERIM TEST RANGE, CHANDIPUR-MP	BISAJIT MAHARANA
6	256/2023 LAA/49/2023	DIRECTOR, INTERIM TEST RANGE, CHANDIPUR-MP	BISAJIT MAHARANA
7	405/2023 CRLMP/2601/2023	SURESH KUMAR SAHOO-MP	SWARUP KUMAR PATNAIK
8	406/2023 CRLMP/2602/2023	ANUP MOHAN SAHU @ GAURANGA SAHU-MP	BIBHU PRASAD TRIPATHY
9	407/2023 CRLMP/2602/2023	ANUP MOHAN SAHU @ GAURANGA SAHU-MP	BIBHU PRASAD TRIPATHY
10	431/2023 CMAPL/886/2023	GANGADHAR SARANGI-MP	SURYAKANTA DWIBEDI
11	432/2023 CMAPL/887/2023	UNION OF INDIA-MP	ADV
12	450/2023 TRP(C)/441/2023	ANURADHA SAMAL-MP	SIBA PRASAD PATRA
13	485/2023 MATA/459/2023	BIDYADHAR PRADHAN-MP	SATYAJIT MOHAPATRA
14	559/2023 RPFAM/449/2023	SAMIR MAHARANA-MP	PRATAP CHANDRA MISHRA
15	560/2023 RPFAM/449/2023	SAMIR MAHARANA-MP	PRATAP CHANDRA MISHRA
16	561/2023 RPFAM/450/2023	JADUNATH BEHERA-MP	ANJAN KUMAR BISWAL
17	562/2023 RPFAM/451/2023	SUMANTA KUMAR SAHU-MP	SIDHARTH PRASAD DAS
18	563/2023 RPFAM/452/2023	SOUDAMINI SAHOO-MP	BISHWA RANJAN SAHU
19	968/2023 CRLREV/695/2023	NANDA KISHORE SAHOO-MP	PRASANT KISHORE RAY
20	969/2023 CRLREV/696/2023	ABHIMANYU MUDULI-MP	NITYANANDA BEHURIA
21	970/2023 CRLREV/699/2023	ANANYA ROUSTRAY-MP	AMIYA KUMAR MOHANTY (A)
22	971/2023 CRLREV/700/2023	DILLIP DAS-MP	BIJAYA KUMAR BEHERA I
23	1074/2023 FAO/594/2023	BALARAM DASH-MP	KUNAL KUMAR SWAIN
24	1075/2023 FAO/597/2023	M.C. OF NILAKANTHESWAR HIGH SCHOOL, KAIRASHI-MP	KUNAL KUMAR SWAIN
25	1076/2023 FAO/597/2023	M.C. OF NILAKANTHESWAR HIGH SCHOOL, KAIRASHI-MP	KUNAL KUMAR SWAIN
26	1077/2023	G.B. OF NAYANAMANI WOMENS HIGHER SECONDARY SCHOOL, CHANDIPUR-MP	KUNAL KUMAR SWAIN

27	FAO/598/2023 1551/2023	E. JAYA-MP	SATYANARAYAN MOHAPATRA
28	RSA/583/2023 1575/2023	PRADEEP KUMAR SAHU-MP	SIDHARTH SHANKAR PADHY
29	CMP/1636/2023 1576/2023	PINKY PRADHAN-MP	ADHIRAJ BEHERA
30	CMP/1638/2023 1577/2023	PINKY PRADHAN-MP	SAIBRATA RATH
31	CMP/1639/2023 1578/2023	IPPILI NARASINGA RAO-MP	S.S.RAO
32	CMP/1641/2023 1707/2023	UTTAM KUMAR MAHAKUD-MP	
33	BLAPL/1208/2023 1708/2023	RAJESH NAIK-MP	LAMBODOR ACHARI
34	BLAPL/6886/2023 2272/2023	M/S. ORIENTAL INSURANCE COMPANY LTD.-MP	ADAM ALI KHAN
35	MACA/1301/2023 2273/2023	DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD.-MP	ADAM ALI KHAN
36	MACA/1302/2023 2274/2023	SUJATA SENAPATI-MP	DILLIP KUMAR MOHAPATRA
37	MACA/1303/2023 2275/2023	SUJATA SENAPATI-MP	DILLIP KUMAR MOHAPATRA
38	MACA/1303/2023 2276/2023	SUJATA SENAPATI-MP	DILLIP KUMAR MOHAPATRA
39	MACA/1303/2023 2863/2023	SAYED MOUSIM ALI@ MOSIM-MP	PRAMOD KUMAR SEJPADA
40	ABLAPL/2451/2022 2864/2023	SARAT BISWAL-MP	BIPIN KUMAR NAYAK
41	ABLAPL/2532/2020 2865/2023	NILAM KUMAR SWAIN-MP	SOUGAT DASH
42	ABLAPL/10054/2023 2866/2023	JOGENDRA BISWAL-MP	SUDEEP KUMAR SARANGI
43	ABLAPL/10537/2023 3180/2023	KAMESWAR NAHAK@NAYAK-MP	M/S. BASUDEV PUJARI,B.K.NAYAK,S.K. PRADHAN,MP
44	CRLA/527/2017 3181/2023	PREMRAJ BARAD @ SURU BABU-MP	DEVASHIS PANDA
45	CRLA/1411/2023 3182/2023	PREMRAJ BARAD @ SURU BABU-MP	DEVASHIS PANDA
46	CRLA/1411/2023 3183/2023	PRAKASH DAS-MP	PRADIPTA BEURA
47	CRLA/1412/2023 3184/2023	PRAKASH DAS-MP	PRADIPTA BEURA
48	CRLA/1412/2023 3185/2023	TAPAN PRADHAN-MP	AJAYA KUMAR PRADHAN
49	CRLA/1413/2023 3186/2023	TAPAN PRADHAN-MP	AJAYA KUMAR PRADHAN
50	CRLA/1413/2023 3187/2023	PRAFULLA KUMAR PANDA-MP	BIDYALOK MOHAPATRA
51	CRLA/1414/2023 3188/2023	PRAFULLA KUMAR PANDA-MP	BIDYALOK MOHAPATRA
52	CRLA/1414/2023 3189/2023	TUNA BEHERA-MP	ASUTOSH TRIPATHY
53	CRLA/225/2023 3738/2023	SUDHANSHU PRASAD SINGH-MP	PRATYUSH RANJAN PATNAIK
54	CRLMC/5536/2023 3739/2023	GEDU@PADMA CHARAN GOCHHAYAT-MP	
55	CRLMC/5014/2023 3740/2023	RAJIV KUMAR-MP	PRATYUSH RANJAN PATNAIK
56	CRLMC/5537/2023 3741/2023	SADASHIV ROURAY-MP	GOURI MOHAN RATH
57	CRLMC/5538/2023 3742/2023	SILU@PRADYUMNA JENA-MP	BIPIN KUMAR NAYAK
	CRLMC/5541/2023		

58	3743/2023 CRLMC/5545/2023	PECHA @ DEBENDRA KUMAR SAHU-MP	DEVASHIS PANDA
59	3744/2023 CRLMC/5548/2023	RABANA @ CHITTARANJAN SINGH-MP	BISHNU PRASAD PRADHAN
60	3745/2023 CRLMC/5549/2023	SK.ISRAIL @ SK.ESRAYEL-MP	SAMARENDRA BAHADUR
61	3746/2023 CRLMC/5550/2023	TAPAS KUMAR OJHA-MP	DEBADATTA MOHANTY
62	3747/2023 CRLMC/5551/2023	ANADI JENA-MP	ANJAN KUMAR BISWAL
63	3748/2023 CRLMC/5552/2023	ASHOK KUMAR PARIJA-MP	PRATAP CHANDRA MISHRA
64	9157/2023 WA/3191/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
65	9158/2023 WA/3191/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
66	9159/2023 WA/3191/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
67	9160/2023 WA/3193/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
68	9161/2023 WA/3193/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
69	9162/2023 WA/3193/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
70	9163/2023 WA/3192/2023	STATE OF ODISHA-MP	AJODHYA RANJAN DASH, A.G.A.
71	9164/2023 WA/3192/2023	STATE OF ODISHA-MP	AJODHYA RANJAN DASH, A.G.A.
72	9165/2023 WA/3192/2023	STATE OF ODISHA-MP	AJODHYA RANJAN DASH, A.G.A.
73	9166/2023 WA/3194/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
74	9167/2023 WA/3194/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
75	9168/2023 WA/3194/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
76	9169/2023 WA/3195/2023	STATE OF ODISHA-MP	DHANANJAYA MUND, A.G.A.
77	9170/2023 WA/3195/2023	STATE OF ODISHA-MP	DHANANJAYA MUND, A.G.A.
78	9171/2023 WA/3195/2023	STATE OF ODISHA-MP	DHANANJAYA MUND, A.G.A.
79	9172/2023 WA/3199/2023	SUBHADRA SAMAL-MP	SIDHARTA MISHRA
80	9173/2023 WA/3197/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
81	9174/2023 WA/3196/2023	STATE OF ODISHA-MP	AJODHYA RANJAN DAS, A.G.A.
82	9175/2023 WA/3197/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
83	9176/2023 WA/3196/2023	STATE OF ODISHA-MP	AJODHYA RANJAN DAS, A.G.A.
84	9177/2023 WA/3197/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
85	9178/2023 WA/3196/2023	STATE OF ODISHA-MP	AJODHYA RANJAN DAS, A.G.A.
86	9179/2023 WA/3198/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
87	9180/2023 WA/3198/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
88	9181/2023 WA/3198/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
89	9182/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A

	WA/3200/2023		
90	9183/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
	WA/3200/2023		
91	9184/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
	WA/3200/2023		
92	9185/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
	WA/3201/2023		
93	9186/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
	WA/3201/2023		
94	9187/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
	WA/3201/2023		
95	9188/2023	STATE OF ODISHA-MP	DHANANJAYA MUND, A.G.A.
	WA/3202/2023		
96	9189/2023	STATE OF ODISHA-MP	DHANANJAYA MUND, A.G.A.
	WA/3202/2023		
97	9190/2023	STATE OF ODISHA-MP	DHANANJAYA MUND, A.G.A.
	WA/3202/2023		
98	9191/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
	WA/3203/2023		
99	9192/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
	WA/3203/2023		
100	9193/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
	WA/3203/2023		
101	9194/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
	WA/3205/2023		
102	9195/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
	WA/3205/2023		
103	9196/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
	WA/3204/2023		
104	9197/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
	WA/3205/2023		
105	9198/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
	WA/3204/2023		
106	9199/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
	WA/3204/2023		
107	9200/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
	WA/3206/2023		
108	9201/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
	WA/3206/2023		
109	9202/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
	WA/3206/2023		
110	9203/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
	WA/3207/2023		
111	9204/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
	WA/3207/2023		
112	9205/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
	WA/3207/2023		
113	9206/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
	WA/3208/2023		
114	9207/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
	WA/3208/2023		
115	9208/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
	WA/3208/2023		
116	9209/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
	WA/3209/2023		
117	9210/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
	WA/3209/2023		
118	9211/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
	WA/3209/2023		
119	9212/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
	WA/3210/2023		
120	9213/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
	WA/3210/2023		

121	9214/2023 WA/3210/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
122	9215/2023 WA/3211/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY,A.G.A
123	9216/2023 WA/3211/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY,A.G.A
124	9217/2023 WA/3211/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY,A.G.A
125	9218/2023 WA/3213/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY,A.G.A
126	9219/2023 WA/3213/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY,A.G.A
127	9220/2023 WA/3213/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY,A.G.A
128	9221/2023 WA/3214/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
129	9222/2023 WA/3214/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
130	9223/2023 WA/3214/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
131	9224/2023 WA/3215/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
132	9225/2023 WA/3215/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
133	9226/2023 WA/3215/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
134	9227/2023 WA/3216/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
135	9228/2023 WA/3216/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
136	9229/2023 WA/3216/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
137	9230/2023 WA/3217/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
138	9231/2023 WA/3217/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
139	9232/2023 WA/3218/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY,A.G.A
140	9233/2023 WA/3217/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
141	9234/2023 WA/3218/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY,A.G.A
142	9235/2023 WA/3218/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY,A.G.A
143	20506/2023 WP(C)/40827/2023	MEERA BAI BEHERA-MP	
144	20507/2023 WP(C)/40372/2023	BASANTI ROUT-MP	BIKRAM CHANDRA GHADEI
145	20508/2023 WP(C)/42848/2023	JEETENDRA JHA-MP	SIDHARTHA DAS
146	20509/2023 WP(C)/42859/2023	SABITA CHHOTRAY-MP	SIDHESWAR MALLIK
147	20510/2023 WP(C)/42863/2023	MAMI PATTANAIAK-MP	DIPTI RANJAN BHOKTA
148	20511/2023 WP(C)/42867/2023	SANGITA DEBI-MP	DIPTI RANJAN BHOKTA
149	20512/2023 WP(C)/42865/2023	GOBINDA BALA-MP	SARBESWAR SAHOO
150	20513/2023 WP(C)/42869/2023	NIKHILA BHARATI BISHOYI-MP	DIPTI RANJAN BHOKTA
151	20514/2023 WP(C)/8029/2020	ALOK KUMAR SAMAL-MP	PRAFULLA KUMAR MOHAPATRA
152	20515/2023	ABAKASHA JENA-MP	BRAHMANANDA TRIPATHY

153	WP(C)/42872/2023 20516/2023	PRINCIPAL SECRETARY, AVIATION RESEARCH CENTRE, NEW DELHI-MP	NEELAM MOHANTY
154	WP(C)/42873/2023 20517/2023	BABURAM MOHANTA-MP	
155	WP(C)/35715/2023 20518/2023	LAXMIPRIYA MOHANTY-MP	NITYANANDA BEHURIA
156	WP(C)/42874/2023 20519/2023	KARNARAJ BARIK-MP	
157	WP(C)/18064/2023 20520/2023	KARNARAJ BARIK-MP	
158	WP(C)/18064/2023 20521/2023	MOHAN KUMAR NAYAK-MP	
159	WP(C)/19651/2023 20522/2023	ASHALATA BHOI-MP	MANAS PATI
160	WP(C)/42886/2023 20524/2023	M/S MAA BHAVANI ENGINEERING, KALAHANDI-MP	PRABODHA CHANDRA NAYAK
161	WP(C)/42894/2023 20525/2023	NITYA KISHORE DAS-MP	SIDHARTH SHANKAR PADHY
162	WP(C)/42895/2023 20526/2023	M/S. ARATI STEEL LTD., PUNJAB-MP	BIBHU PRASAD PANDA
163	WP(C)/42897/2023 20527/2023	M/S. ARATI STEEL LTD., CUTTACK-MP	BIBHU PRASAD PANDA
164	WP(C)/42908/2023 20528/2023	VIDYASAGAR ACADEMY, BARGARH-MP	ADITYA NARAYAN RAY
165	WP(C)/42921/2023 20529/2023	MIMANSHU SEKHAR RATHA-MP	SATYAJIT MOHAPATRA
166	WP(C)/42938/2023 20530/2023	ARJUNA BEHERA-MP	RAJENDRA NARAYAN ROUT
167	WP(C)/42904/2023 20531/2023	PRASANTA KUMAR MAHALIK-MP	JAJATI KESHARI KHUNTIA
168	WP(C)/42943/2023 20532/2023	MRUTYUNJAYA JENA-MP	JAJATI KESHARI KHUNTIA
169	WP(C)/42947/2023 20533/2023	SAROJA KUMAR DASH-MP	JAJATI KESHARI KHUNTIA
170	WP(C)/42951/2023 20534/2023	MANISARANI DHAL-MP	JAJATI KESHARI KHUNTIA
171	WP(C)/42954/2023 20535/2023	DEBASINEE PRUSTY-MP	JAJATI KESHARI KHUNTIA
172	WP(C)/42958/2023 20536/2023	KONIDHAR MAJHI-MP	MANOJ KUMAR PATI
173	WP(C)/42960/2023 20537/2023	SURAMOHAN GURU-MP	PRADEEP KUMAR MAHAPATRA
174	WP(C)/42969/2023 20538/2023	SURESH KUMAR MANDAL-MP	PRASANTA KUMAR NANDA
175	WP(C)/42974/2023 20539/2023	MUNA JENA-MP	SURENDRA NATH PANDA
176	WP(C)/42976/2023 20540/2023	RANJAN SAHOO-MP	SURENDRA NATH PANDA
177	WP(C)/42981/2023 20541/2023	RAMJAN SAHA-MP	PRASANTA KUMAR SATAPATHY
178	WP(C)/42989/2023 20542/2023	RAKESH KUMAR BEHERA-MP	SURENDRA NATH PANDA
179	WP(C)/42986/2023 20543/2023	PABITRA BEHERA-MP	SURENDRA NATH PANDA
180	WP(C)/42994/2023 20544/2023	DEBASISH MOHAPATRA-MP	SURENDRA NATH PANDA
181	WP(C)/43000/2023 20545/2023	NIRANANDA SAHU-MP	SARATHI JYOTI MOHANTY
182	WP(C)/43005/2023 20546/2023	SURESH KUMAR BEHERA-MP	SURENDRA NATH PANDA
183	WP(C)/43006/2023 20547/2023	SUSHANT KUMAR DAS-MP	SURENDRA NATH PANDA
	WP(C)/43010/2023		

184	20548/2023 WP(C)/43007/2023	NARAYAN CHANDRA MAHALIK-MP	LAXMIKANTA MOHANTY
185	20549/2023 WP(C)/43016/2023	AMIT KUMAR MOHAPATRA-MP	SURENDRA NATH PANDA
186	20550/2023 WP(C)/43019/2023	BASANTI AUTO AGENCY-MP	PRANAYA KUMAR MISHRA
187	20551/2023 WP(C)/43025/2023	SUBASH CHANDRA ROUT-MP	LAXMIKANTA MOHANTY
188	20552/2023 WP(C)/43027/2023	TAPAN KUMAR PATI-MP	SOUBHAGYA KUMAR DASH
189	20553/2023 WP(C)/43029/2023	M/S BEEKAY STEEL INDUSTRIES LTD., KOLKATA-MP	AVIJIT PAL
190	20554/2023 WP(C)/43039/2023	SUNAMANI RUDHAI-MP	PRASANTA KUMAR NANDA
191	20555/2023 WP(C)/43059/2023	BIBHUTI BHUSAN DASH-MP	AGASTI KANUNGO